



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 12:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/251/2023 CAVT. NO.06202/023, FIXED, CAVT./620/2023	D SURESH Versus THE UNION OF INDIA AND ORS.	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ	MR. Y S MANNAN (R-5) MR. M J BARUAH MS B MAJUMDER DY.S.G.I. FOR CAVEATOR
2	Cont.Cas(C)/266/2023	BISHNU DEO ROY Versus RAKESH KUMAR, I.A.S. AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR. P N GOSWAMI (r-3,4) MR. D GOGOI (r-3,4) MR. R R Gogoi (r-3,4)
3	I.A.(Civil)/1126/2023 in WA/3781/2023 WITH WA/3781/2023 (Filing Number)	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
4	I.A.(Civil)/2089/2023 in WA/6763/2023 WITH WA/6763/2023 (Filing Number)	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
5	I.A.(Civil)/2099/2023 in WA/7542/2023 WITH WA/7542/2023 (Filing Number)	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI	
		ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 4 ORS.	MD. H BHUYAN A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	SC, SEC. EDU. GA, ASSAM
		ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 4 ORS. B	MD. H BHUYAN	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
6	WA/324/2021	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	DR G J SHARMA (r-9) GA, ASSAM SC, SAD

7	WA/268/2023 CAVT. NO.07442/023,	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
8	PIL/54/2023 B/O	RAMAKANT PAUL AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE SC, FOREST DY.S.G.I.
9	WA/277/2023	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	DY.S.G.I.
10	WP(C)/4321/2023	ANGSHUMAN GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY	DY.S.G.I. SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) SC, IWT
12	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
13	PIL/28/2023	BRIJBHUSHAN DAUNDIYAL Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA SC, EDU
14	WA/67/2023 FIXED	MAJMN NEHAR LASKAR Versus THE STATE OF ASSAM AND 3 ORS .	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, EDU
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
15	WP(C)/760/2016 FIXED	ASSAM BOUGHT LEAF TEA MANUFACTURERS ASSOCIATION and ANR Versus THE UNION OF INDIA and 7 ORS	MR. K N CHOUDHURY MR. R R KAUSHIK MR. B D DEKA	GA, ASSAM (R-5) C.G.C. MR. S S ROY (R-1) SYED BURHANUR RAHMAN MR A W AMAN MR. N J GOGOI (SC, TEA BOARD) MR. B BORA (R-2,3&4) MR S A BARBHUYAN MR. P SAIKIA R-2,3,4,6 ASSTT.S.G.I.(R-1)
- FINAL DISPOSAL AT ADMISSION STAGE -				
16	WA/18/2023 FIXED	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 5 ORS.	MR. P BORA MR G N SAHEWALLA MR P BARUAH MR S J SAIKIA MR M SAHEWALLA MR. N N DUTTA MR P K BORA MS T J SAHEWALLA B SARMA MR. G. DUTTATRAY	MS M KASHYAP (R-5) MR G SAIKIA(R-5) MR. D BARUAH MS A GOGOI (R-5) SC, PNB

HEARING

17	ITA/10/2019 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT Versus M/S. SHYAMA POWER INDIA LTD.,	MR. S SARMA MR. S CHETIA MR. N J GOGOI	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. M SAHEWALLA
18	WP(C)/3161/2019 FIXED	SAHARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	GA, ASSAM SC, FOREST
19	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
20	WA/140/2022	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
21	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	SC, SEC. EDU. MR. N BORUAH SR. GA, ASSAM SC, SEBA
22	WA/258/2022	N.C. DAS ALLED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
23	WITH WA/259/2022	N. C. DAS AND CO Versus THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
24	WITH WA/262/2022	NCDC- GPT (JV), Versus THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST
25	WA/12/2023 CAVT. NO.15582/022, CAVT./1558/2022 (D/O)	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
26	WA/167/2023 CAVT. NO.04812/023, CAVT./481/2023	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, SEC. EDU. MR. B D GOSWAMI (R-1) MR. J M GOGOI FOR CAVEATOR
27	WP(C)/426/2023	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 1

[THIS BENCH WILL SIT AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./37/2023 WITH WP(C)/1674/2015 (D/O), WP(C)/1036/2015 (D/O), WP(C)/4761/2016 (D/O)	THE UNION OF INDIA AND 3 ORS. Versus 5360015 BIJU BASUMATARY AND ANR.	MRS. A GAYAN	
2	Review.Pet./65/2023 WITH WP(C)/1674/2015 (D/O)	THE UNION OF INDIA AND 6 ORS Versus 5430009 SHRI SATYENDRA KUMAR HINDI TEACHER AND 18 ORS.	MRS. A GAYAN	
3	Review.Pet./66/2023 WITH WP(C)/1665/2015 (D/O)	THE UNION OF INDIA AND ORS. Versus 5420030 A. MAHENDRA KUMAR AND 11 ORS.	MRS. A GAYAN ASSTT.S.G.I.	
4	Review.Pet./68/2023 WITH WP(C)/1030/2017 (D/O), WP(C)/1674/2015 (D/O)	THE UNION OF INDIA AND 8 ORS. Versus 5430054b SURJEET KUMAR AND 11 ORS.	MRS. A GAYAN	

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
MOTION				
2	WP(C)/176/2023	NIHA RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI B. NATH	SC, ELEM. EDU
3	WP(C)/3349/2023	MANURAM MEDAK Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3752/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, BTC
5	WP(C)/4076/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA	SC, SEC. EDU.
6	WP(C)/4326/2023	NUR MUSTAFA JAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4332/2023	SWAPNANIL GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4335/2023	PREMESWAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	SC, SEC. EDU. GA, ASSAM
9	WP(C)/4354/2023	KHANIN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, SEC. EDU. GA, ASSAM
10	WP(C)/4357/2023 B/O	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. Y AKHTAR	SC, ELEM. EDU GA, ASSAM

11	WP(C)/4369/2023	DIGANTA GANJU Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
12	WP(C)/4378/2023	TUFAZZAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, SEC. EDU.
13	WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MD. S Z B AKLAS	SC, SEC. EDU. GA, ASSAM
<u>ORDER NO STEPS</u>				
14	WP(C)/5242/2022	APURBA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOUDHURY MS K BORAH	SC, SEC. EDU.
<u>ADMISSION</u>				
15	WP(C)/1039/2021	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021				
16	WP(C)/3947/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS. MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MS. K JAIN	SC, SEC. EDU. MR. P SAIKIA SC, ELEM. EDU GA, ASSAM MR. M I HUSSAIN (r-7,8) MR. S M RAHMAN (r-7,8)
17	WP(C)/4396/2021	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU
18	WP(C)/246/2022	RATAN PRASAD PODDAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELE. EDU. DEPTT.
19	WP(C)/248/2022	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK
20	WP(C)/575/2022	SMTI. SENAKA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM SC, BTC
21	WP(C)/2474/2022	NUR ISLAM ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR J H SAIKIA (R-7)
22	WP(C)/2903/2022	SUMAN SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
23	WP(C)/3184/2022	MALIN CHANDRA BORO AND 87 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU MR. C K S BARUAH SC, N C T E ASSTT.S.G.I.
24	WP(C)/3898/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4)
25	WP(C)/3916/2022	ABU TAHER ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU GA, ASSAM SC, BTC

26	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
	WITH I.A.(Civil)/2053/2023 in WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, BTC
27	WP(C)/5501/2022 B/O	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
28	WP(C)/5804/2022 FIXED	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
29	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
30	WP(C)/7046/2022	RAMEN GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	SC, HIGHER EDU MR. P GOSWAMI S BORA MR H K SARMA
31	WP(C)/8175/2022	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	SC, SEC. EDU. MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, FINANCE
32	WP(C)/1231/2023	MAHESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, ELEM. EDU GA, ASSAM
33	WP(C)/1796/2023	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, WPT AND BC SC, BTC
<u>ORDERS</u>				
34	Cont.Cas(C)/121/2020	KASIM ALI AHMED Versus MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. D SAIKIA (R5, R6) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (R5, R6)
35	Cont.Cas(C)/314/2020	RATNA RABHA Versus KUMAR SANJAY KRISHNA, IAS	MR. P SARMAH MR. S UPADHAY	MR. D SAIKIA MS. P CHAKRABORTY MS H TERANGPI MR. A J HAZARIKA
36	Cont.Cas(C)/513/2020	ABDUL MAZID AHMED Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR S M T CHISTIE MR S M T CHISTIE
37	Cont.Cas(C)/529/2020	SANJIT BISWAS AND ANR. Versus DR. BIJOYA CHOUDHURY, AES AND ANR.	MRS A BUJARBARUAH	MR. D SAIKIA MR. S BORA
38	Cont.Cas(C)/586/2020	PRADIP KR. KALITA Versus PREETAM SAIKIA AND 5 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA (R-2,3) MR S M T CHISTIE (R-2,3) MS. P CHAKRABORTY MS N M SARMA
39	Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAI (r-1) MR. A PHUKAN (r-1)
40	WP(C)/2118/2022	MD. ZAHIDUR RAHMAN SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU. SC, FINANCE

41	WP(C)/2297/2022 WITH WP(C)/930/2022 (D/O)	PALLAVI TASHA AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. D DAS SR. ADV (R-9,10,12) GA, ASSAM MR. K SARMA (R-13) MR R DHAR, SC, WPT & BC R SARMAH (R-9,10,12) MR. P BOIRAGI (R-11) MR. S J SARMAH (R-11) MR H K NATH (R-9,10,12) MR. K MOHAMMED MR. S BORUAH (R-13) SC, HEALTH MR B B BARUAH (R-11)
42	WITH WP(C)/888/2022	ZOYA ALI AND ANR Versus THE STATE OF ASSAM AND 22 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	SC, HEALTH
43	WP(C)/2782/2022	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU
44	I.A.(Civil)/2783/2022 FIXED, WITH WP(C)/5746/2016 (D/O), WITH WP(C)/1505/2017 (D/O) in WP(C)/5746/2016 WITH	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MR S H MAHMUD	ASSTT.S.G.I. SC, U G C
45	WP(C)/1643/2022 WITH I.A.(Civil)/1276/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
46	WP(C)/7240/2022 WITH	SUPARNA DEY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR.R THAKURIA(R- 4&5) SC, EDUCATION ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
47	WP(C)/7273/2022	DIPANJALI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, SEC. EDU. SC, BTC
48	WP(C)/8280/2022 FIXED WITH I.A.(Civil)/1548/2023 in WP(C)/8280/2022	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS ASHIKUR RAHMAN Versus MUSHARRAF HUSSAIN AND 11 ORS.	MR. M ALI MR. R ISLAM MR F Z MAZUMDER	SC, SEC. EDU. GA, ASSAM SC, SEC. EDU. GA, ASSAM MR. M ALI MR. R ISLAM
49	Cont.Cas(C)/40/2023	MD IBRAHIM ALI Versus BIJOYA CHOUDHURY AND ANR	MR D K DAS MR. M KHATANIAR MS. S D SAIKIA	
50	Cont.Cas(C)/169/2023 B/O	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
51	WP(C)/954/2023 B/O	MOINUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM	SC, ELEM. EDU MR. S B LASKAR(r-6) MR. H A LASKAR (r-6) MS N KALITA(r-6)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4030/2023 FIXED	APARNA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
2	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
3	WP(C)/4164/2023 FIXED	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU SC, FINANCE
4	WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
5	WP(C)/4311/2023	MANASH KANTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, REVENUE
6	WP(C)/4315/2023	BIJULI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
7	WP(C)/4317/2023	DIPAK BORTHAKUR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
8	WP(C)/4339/2023	SABITA BHARALI Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL

9	WP(C)/4340/2023	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG SC, HEALTH
10	WP(C)/4353/2023	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
11	WP(C)/4356/2023	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
12	WP(C)/4358/2023	NITU MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE
13	WP(C)/4359/2023	GITANJALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
14	WP(C)/4361/2023	ANITA BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE
15	WP(C)/4365/2023	TARUN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	SC, EXCISE DEPTT. SC, BTC
16	WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC. AGRICULTURE SC, FINANCE DEPTT.
ADMISSION				
17	WP(C)/3937/2015 FIXED	MD. ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE
18	WP(C)/5015/2016 FIXED	LAKHYA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
19	WP(C)/7577/2017 FIXED	UTTARA DAS Versus THE STATE OF ASSAM and 7 ORS.	MS.N BARUAH MS.B BHUYAN	GA, ASSAM SC, EDUCATION MRJ CHUTIASC, KAAC R - 5, 6 and 7 SC, FINANCE
20	WP(C)/1335/2018 FIXED	DIPTIMAN BATHARI AND 4 ORS. Versus THE N.C. HILLS AUTONOMOUS COUCIL AND 7 ORS.	MR. R ALI MR. H A AHMED	MR. B. GOGOI (SC, FINANCE) SC, N C HILLS
21	WP(C)/4491/2021 FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
22	WP(C)/7005/2021	SMTI ARCHANA DUTTA Versus THE UNION OF INDIA AND 6 ORS	MR H K J AHMED	MR. A K DUTTA (R-1 TO 4) MR. M BISWAS (R-7) MS M DAS (R-7) ASSTT.S.G.I.
23	WP(C)/547/2022 FIXED	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2116/2023 in WP(C)/547/2022	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, SEC. EDU.
24	WP(C)/824/2022 B/O	KALYAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U C RABHA MR. S M SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

25	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, SEC. EDU. SC, AG
26	WP(C)/2529/2022	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
27	WP(C)/4041/2022 FIXED	HUTEN SANDELA ANAL Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR, SC, CAG SC, L G B R I M H ASSTT.S.G.I.
28	WP(C)/6517/2022 FIXED	SIEMNGUL HMAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MR. B K BHAGAWATI (r-5) MS. M D BORAH (R-3) MS H TERANGPI (r-5) SC, FINANCE
29	WP(C)/8397/2022 FIXED	SANJIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. SC, FINANCE
30	WP(C)/940/2023 FIXED	INDU BALA DEVI Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (r-9) SC, AG MR. U SAIKIA (R-II) MR. S D ROY (R-II) MS K DEKA (R-II) MS S DEY (r-9) MISS. R. DAS (r-9) SC. UCO BANK SC, TREASURY
31	WP(C)/1517/2023 FIXED	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
32	WP(C)/1557/2023 B/O	GOBINDA RAJBANGSHI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR. A BORUA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
33	WITH WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
34	WP(C)/2593/2023 FIXED	SANDEEP BHARALI Versus THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
35	WP(C)/2698/2023 FIXED	YAKUB ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
36	WP(C)/3073/2023 FIXED	YASHODA DEVI Versus THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
<u>BAIL HEARING</u>				
37	AB/2091/2023 FIXED	MOHIBUR SK @ SHEIKH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
<u>ORDERS</u>				
38	Review.Pet./123/2018 IN WP(C)/2914/2018 (D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. J PATOWARY (R1) MR. N BARUAH MR P BHARDWAJ

39	WP(C)/8436/2018 FIXED	JURI BORAH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DAS MS A BARUAH MS M DAS	SC, SEC. EDU. MR. S BORTHAKUR (R4) MS. S KHANIKAR (R4) MS. P BARUAH (R4) MS. A RANA (R4) MR A CHALIHA, SC, FINANCE
40	Review.Pet./37/2021 IN WP(C)/7099/2015 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
41	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
42	Review.Pet./30/2022 IN WP(C)/5069/2021(D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
43	Review.Pet./54/2022 WITH WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
44	WP(C)/6197/2022 FIXED	ACHALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
45	Review.Pet./44/2023 IN WP(C)/6809/2022(D/O)	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
46	Review.Pet./53/2023 IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, SSAM
47	Review.Pet./78/2023 IN WP(C)/7446/2019 (D/O)	ALOK ADITYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E SC, PENSION
48	Review.Pet./86/2023 IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE
49	WP(C)/3898/2023 FIXED	DIPAK KUMAR SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. R ALI MS P SARMA MS. P P DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
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13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 4

[SPECIAL DIVISION BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS

ITEM NOS. 15 TO 19 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4377/2023 CAVT. NO.07682/023,	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX Versus SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR
ADMISSION				
2	Crl.A./278/2023	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
	WITH I.A.(Crl.)/663/2023 in Crl.A./278/2023	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
ORDERS				
3	CRL.A(J)/31/2022 <u>1 Y 8 M 14 D</u> :WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	PRAFULLA DAS Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/32/2022 <u>1 Y 8 M 14 D</u> :	RABIRAM DAS Versus THE STATE OF ASSAM	MR. J KALITA MR. N HASAN, AMICUS CURIAE	PP, ASSAM
5	WITH CRL.A(J)/34/2022	RATUL DAS Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
6	I.A.(Civil)/297/2022 in Mat.App./1139/2022	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	

	WITH Mat.App./1139/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN	
7	CRL.A(J)/61/2023 <u>2 Y 0 M 14 D</u> :WITH OFFICE NOTE, LCR 5 FILES	LAKHAN MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
8	CrI.A./92/2023 <u>0 Y 5 M 7 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. D R CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/212/2023 in CrI.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. D R CHOUDHURY	PP, ASSAM
9	CrI.A./95/2023 WITH LCR 6 FILES	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.		MR H R A CHOUDHURY (R-1,2) MR G CHOUDHURY (R-1,2) MRS. S ISLAM (R-1,2)
10	I.A.(CrI.)/151/2023 WITH OFFICE NOTE in CrI.A./59/2023	THE STATE NATIONAL INVESTIGATION AGENCY Versus ABDUL RAHIM AND ANR.		
	WITH CrI.A./59/2023	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus ABDUL RAHIM AND ANR.		
11	CrI.A./203/2023 <u>6 Y 10 M 16 D</u> :WITH OFFICE NOTE	RABI BASUMATARY @ B. RONGJABAJA @ RABI Versus NATIONAL INVESTIGATION AGENCY (NIA) AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	SC, NIA
12	I.A.(CrI.)/231/2023 WITH OFFICE NOTE, LCR 4 FILE,S P.B.-2 in CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
	WITH CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
13	WITH CRL.A(J)/91/2022 <u>4 Y 10 M 21 D</u>	SHAJAN KARKI Versus THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM
14	I.A.(Civil)/855/2023 in Mat.App./3315/2023	XXXXXXX Versus XXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR B ACHARYYA
	WITH Mat.App./3315/2023 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA	
	WITH I.A.(Civil)/3319/2023 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA	
HEARING				
15	CRL.A(J)/6/2022 <u>5 Y 6 M 14 D</u> :WITH LCR 4 FILES, P.B.-2	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/9/2022 <u>2 Y 4 M 3 D</u> :WITH LCR 4 FILES, P.B.-2	ARJUN GOWALA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4020/2023	MUNIA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MRS P BARMAN MR. S K SINGH	SC, REVENUE SC, K A A C
2	WP(C)/4097/2023	OSMAN GONI Versus THE UNION OF INDIA AND 7 ORS	MR. F A HASSAN	GA, ASSAM DY.S.G.I. SC, ECI
3	WP(C)/4101/2023	SMTI. RUPALEE BORAH Versus UNION OF INDIA AND 11 ORS	MR D K NATH	GA, ASSAM DY.S.G.I. SC, NHIDC
4	WP(C)/4105/2023	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
5	WP(C)/4154/2023	JAMUNA ROY AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MRS. S ROY	GA, ASSAM SC, REVENUE
6	WP(C)/4155/2023	BARASHA BORAH BORDOLOI @ BARASHA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE
7	WP(C)/4181/2023	ARUN SUTRADHAR AND 2 ORS Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM DY.S.G.I. SC, REVENUE
8	WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
9	WP(C)/4191/2023	RAMESH JAISWAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
10	WP(C)/4192/2023	SMTI NALINI DAS Versus THE UNION OF INDIA AND 5 ORS	MS J RAJKUMARI MR. P J SAIKIA	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE

11	WP(C)/4200/2023	ANUP DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, FOREST
12	WP(C)/4214/2023	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA TALUKDAR AND ANR	S BORA	
13	WP(C)/4226/2023	MUSSTT FATEMA KHATUN AND ANR Versus HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	
14	WP(C)/4227/2023	BISWAJIT DUTTA Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM DY.S.G.I. SC, REVENUE
15	WP(C)/4231/2023	CHAYA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM
16	WP(C)/4234/2023	BENUDHAR GOGOI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
17	WP(C)/4235/2023	PRABIN BORUAH @ SONOWAL AND 11 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
18	WP(C)/4318/2023	SATYANARAYAN TEA COMPANY PRIVATE LIMITED Versus ASSAM GAS COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	GA, ASSAM
19	WP(C)/4322/2023	ABDUL MAZID TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	GA, ASSAM
20	WP(C)/4325/2023	AMIYA KUMAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, IWT
21	WP(C)/4327/2023	NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM
22	WP(C)/4333/2023	SANKAR SAHA AND ANR Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM DY.S.G.I. SC, REVENUE
23	WP(C)/4334/2023	MAMANI MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/4337/2023	RINKU CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, REVENUE
25	WP(C)/4338/2023	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU.
26	WP(C)/4341/2023	MD. KHURSED ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM
27	WP(C)/4346/2023	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, POWER GRID SC, REVENUE
28	WP(C)/4348/2023	SYEDA REMINA BEGUM @ REMINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MR S RAHMAN	GA, ASSAM SC, AG
29	WP(C)/4363/2023	KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE

30	WP(C)/4364/2023	JUNAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, FOREST
31	WP(C)/4366/2023	UDDIPTA KASHYAP Versus THE UNION OF INDIA AND 4 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	DY.S.G.I.
32	WP(C)/4367/2023	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
33	WP(C)/4371/2023	KADAM ALI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC. REVENUE
34	WP(C)/4376/2023	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
ORDER NO STEPS				
35	WP(C)/3636/2023 FIXED	ACHMAT ALI AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
ADMISSION				
36	WP(C)/173/2022 FIXED	MD. AHMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
37	WP(C)/1096/2022 B/O	SAMSUL HAQUE LASKAR AND 54 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
38	WP(C)/5514/2022 fixed	PROMILA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. SC, HEALTH AND F W
39	WP(C)/5580/2022 FIXED	RUHANA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
WITH I.A.(Civil)/3157/2022 in WP(C)/5580/2022				
40	WP(C)/5766/2022 FIXED	RUHANA KHATUN Versus THE STATE OF ASSAM AND 6 ORS MUSTAQUE AHMED TALUKDAR AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. Z HAMMAD MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, REVENUE GA, ASSAM SC, NHAI SC, REVENUE ASSTT.S.G.I. SC, PWD GA, ASSAM
41	WP(C)/6031/2022 B/O	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	
42	WP(C)/6779/2022 FIXED	ANU BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. S BHUYAN MISS. A BARUAH	MR. N GOSWAMI, JR.,GA, ASSAM SC, APDCL
43	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
WITH				
44	WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
45	WP(C)/2485/2023 FIXED	DR. BURHANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP SC, FINANCE

46	WP(C)/3570/2023 FIXED	DIPAK SONOWAL Versus THE BHARATA PETROLEUM CORPORATION LIMITED AND ANR	MR. U SAIKIA MR. S D ROY	MR S BORTHAKUR
47	WP(C)/3819/2023 FIXED	TUSHAR KANTI PAUL AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS A DAS	GA, ASSAM SC, TRANSPORT
48	WP(C)/3977/2023 FIXED	M/S BRAHMAPUTRA ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS.	MR M Z AHMED MS. B DUTTA MR. M NATH MR. D P BORAH MR. A M DUTTA MR B P BORAH MR P J DUTTA	GA, ASSAM SC, FINANCE
49	WP(C)/4103/2023 WP(C) 1354/2023(D/O), FIXED	GAURAB DEY Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM DY.S.G.I.
<u>ORDERS</u>				
50	WP(C)/8425/2022 B/O	DILIP BORA Versus THE STATE OF ASSAM AND 7 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, AG MR. S K MEDHI (R-6) SC, IRRIGATION SC, FINANCE
51	I.A.(Civil)/1978/2023 in LA.App./2784/2023 WITH LA.App./2784/2023 (Filing Number)	BRISTINA SHIRA Versus THE GENERAL MANAGER AND 2 ORS. BRISTINA SHIRA Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS H	MR H DAS MR. B C DEKA D BARUAH D BARUAH	GA, ASSAM DY.S.G.I.
52	I.A.(Civil)/1979/2023 in LA.App./2763/2023 WITH LA.App./2763/2023 (Filing Number)	HEBINATH SANGMA Versus THE GENERAL MANAGER AND 2 ORS. HEBINATH SANGMA Versus THE GENERAL MANAGER AND 2 ORS. H	MR H DAS MR. B C DEKA D BARUAH MR H DAS	GA, ASSAM DY.S.G.I.
53	I.A.(Civil)/1990/2023 in LA.App./2754/2023 WITH LA.App./2754/2023 (Filing Number)	PALOMINA MARAK Versus THE GENERAL MANAGER AND 2 ORS. PALOMINA MARAK Versus THE GENERAL MANAGER AND 2 ORS. H	MR H DAS MR. B C DEKA MR H DAS	GA, ASSAM DY.S.G.I.
54	WP(C)/4052/2023 FIXED	MST. ROHIMA KHATUN Versus THE STATE OF ASSAM AND 13 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM
55	WP(C)/4053/2023 FIXED	IZAN BANU Versus THE STATE OF ASSAM AND 13 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
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8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023

9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/317/2023	ANJU DEBNATH@ANJU BALA DEBNATH Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/731/2023	AMIRON NESSA Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1179/2023	DIPA DAS SARKAR Versus UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2265/2023 FIXED	ROHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/2606/2023	JARINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2964/2023 FIXED, WITH LCR	MOKALE AJAM @ AJOM Versus THE UNION OF INDIA AND 7 ORS	MR. M ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/4323/2023	NAZRUL ISLAM @ NAZIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/4347/2023	SHAHAJAMAL ALI @ MD. SAHJAMAL Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/4349/2023	NAJIDA KHATUN @ NAZIDA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4350/2023	SAHAJAHAN ALI @ SAHZAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4352/2023	MD. JALAL UDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
12	WP(C)/4997/2016 FIXED, WITH LCR	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
13	WP(C)/4166/2017 FIXED, WITH LCR	AYNAL HOQUE @ AYNAL HUSEN Versus THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR. N ISLAM MR. N AHMED MR. S RANA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1669/2018 WITH LCR	MD ABDUL RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 8 ORS.	MR N J SARKAR MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER MS. C DEKA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
15	WP(C)/1699/2018 WITH LCR	FAJELE RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
16	WP(C)/2657/2018 WITH LCR	SAHIDA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5407/2018 FIXED, WITH LCR	ABUSAMA @ ABUSAMA SK. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/6454/2018	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM MR. S BORTHAKUR (R4) MS. S KAKATI (R4)
19	WP(C)/311/2020 FIXED, WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC MS N BORDOLOI SC Revenue ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/2619/2020 FIXED, WITH LCR	BEHULA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/2867/2021 FIXED, WITH LCR	MD. ABDUL JOLIL @ ABDUL JALIL @ ABDUL JALIL MIYA @ A JALIL MIYA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/7872/2022 FIXED, WITH LCR	ARJUMAN BEGUM @ ALIMAH KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/7907/2022 WITH LCR	MD. MAZIBAR ALI @ MOJIBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/8009/2022 WITH LCR	MUSTT NURBHANU KHATOON Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH MS. K BORUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8058/2022 WITH LCR	MD. ABDUL MALIK @ ABDUL MALIK KHAN Versus THE UNION OF INDIA AND 6 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/8075/2022 WITH LCR	FATIMA BEGUM Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA R ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/8078/2022 WITH LCR	ASHRAF SEIKH@ASRAF SEKH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/8090/2022 WITH LCR	MAJID ALI @ ABDUL MAJID Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/8103/2022 WITH LCR	ATAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
30	WP(C)/8243/2022 WITH LCR	MD. RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/8274/2022 WITH LCR	MAHAMMAD ALI @ ALI AHMED @ ALI MAHAMMAD Versus THE UNION OF INDIA AND 6 ORS	MR J C BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/8355/2022 WITH LCR	KASHBAN NESSA @ KASBAN NESA @ KAJBHAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

33	WP(C)/8361/2022 WITH LCR	IDDRISH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/8362/2022 WITH LCR	REZIA KHATUN BIBI @ REZIA BEWA Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MR S ISLAM MD S A MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/8364/2022 WITH LCR	MUSSTT SAKIMA KHATUN@SAKINA BEGUM AND 6 ORS Versus THE UNION OF INDIA AND 7 ORS	MS. S K NARGIS M. RAHMAN MS. A MESEN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	WP(C)/8371/2022 WITH LCR	MUSTT KABITAN NESSA @ KABITAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH MS. K BORUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

37	Cont.Cas(C)/270/2018	RUNUMI GOGOI SAIKIA AND ANR. Versus MUKUT AHMED	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	Mukesh Sharma
38	I.A.(Civil)/2124/2023 WITH WP(C)/6889/2022 (D/O) in WP(C)/6889/2022	SAYEDA KHATUN @ SAYEDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

HEARING

39	WP(C)/2882/2018 B/O, WITH LCR	SHAYAR UDDIN SK. @ SHAYAR TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	WP(C)/6840/2021 FIXED, WITH LCR	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 1-60), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2647/2023	ALI AKBOR Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
2	WP(C)/4233/2023 B/O	JABIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
3	WP(C)/4308/2023	EX NO. G/3300483K HAV/GD (GENERAL DUTY) RANJIT SINGH AND 5 ORS. Versus UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR	DY.S.G.I.
4	WP(C)/4314/2023	MURUGAN C Versus UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
5	WP(C)/4316/2023	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA Versus UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
6	WP(C)/4320/2023	DEBOJIT SARANIA Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR J C GOGOI	GA, ASSAM
7	WP(C)/4324/2023	DIPEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD H R AHMED MR S ISLAM	GA, ASSAM SC, FINANCE SC. REVENUE
8	WP(C)/4329/2023	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, HEALTH
9	WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE DEPTT.

10	WP(C)/4336/2023	SUMITA DAS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	DY.S.G.I.
11	WP(C)/4342/2023	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
12	WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, A S T C SC, TRANSPORT
13	WP(C)/4360/2023	HUSSAIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD
14	WP(C)/4362/2023	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM MR M R ISLAM	GA, ASSAM
ADMISSION				
15	WP(C)/3308/2022 PART-HEARD	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
16	WP(C)/6742/2022 PART-HEARD	GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
WITH I.A.(Civil)/754/2023 in WP(C)/6742/2022				
		ATUL CHANDRA DAS Versus GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED AND 5 ORS.	MR H K DAS	MR. S K GOSWAMI SC, AFDC
17	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
18	WP(C)/729/2022	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5)
19	WP(C)/1808/2022	SARALA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	J U AHMED MR S R NAWAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, BTC
WITH				
20	WP(C)/8579/2019	BISHWAJIT KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. M K SARMA MR K BARMAN MR G DAS MR. A BHARALI MR. G PATHAK	GA, ASSAM MR D NATH (R-8)
21	WP(C)/3457/2022	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	GA, ASSAM

22	WP(C)/4418/2022	HARI RAM Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
23	WP(C)/4496/2022	PUSPA SARMAH @ PUSPHA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM
24	WP(C)/4761/2022 B/O	SUSHANTA KUMAR MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM MR D K ROY (R-6) SC, WPT AND BC
25	WP(C)/5288/2022	DR. JOY PRAKASH SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, APSC M KATAKY SC, AGRI. DEPARTMENT
26	WP(C)/5508/2022	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, PWD SC, FINANCE
27	WP(C)/5555/2022	SWARUP CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. K N CHOUDHURY (r-3,4,5) MISS. R R KAKATI (r-3,4,5) MR. D J DAS (r-3,4,5) MS N MAHANTA (r-3,4,5) N GAUTAM (r-3,4,5) ASSTT.S.G.I.
28	WP(C)/6774/2022 CAVT. NO.11882/022,	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
29	WP(C)/7502/2022 FIXED	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
30	WP(C)/8043/2022 B/O	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
31	WP(C)/8170/2022	SATHIL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/583/2023	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
33	WP(C)/710/2023	PROBIN SAIKIA@PRABIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR H K J AHMED MS. B DAS	GA, ASSAM MR. H SARMA (R-1 & R-3) MR. R DHAR (R-2 & R-4) SC, DIMA HASAO SC, PWD
34	WP(C)/2111/2023	BANDANA KUMARI GOHAIN @ BANDANA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR G KAKOTI	SC, HEALTH
35	WP(C)/2397/2023	BALIN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
BAIL HEARING (BA)				
36	Bail Appln./2496/2023 BA 2779/2022(D/O), WITH LCR, FIXED	MD. ELIYAS RAHMAN @ ELIYAS RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM

ORDERS

37	I.A.(Civil)/769/2020 FAO 29/2018(D/O) in Review.Pet./124/2019 WITH Review.Pet./124/2019	SMTI. GEETA CHANGKAKOTI AND 4 ORS. Versus SHRI JAGAN CHANGKAKOTI @ JITU AND ANR	MR. A K PURKAYASTHA MR. S SHARMA	MR B D DAS (R-1,2) MR H K SARMA (R-1,2) MR. D THAOSEN MS B B HUSSAIN (R-1,2)
38	Review.Pet./39/2021 CRP/262/2017 (D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. N NATH MR. D THAKUR MR. R B SAH MR G KAKOTI MR N TALUKDAR MS A BARUAH MS N RABHA MS D BORUAH	MR. S SAHU
39	Arb.P./10/2022	RANJAN DEB Versus MR. KISHORE CHAKRABORTY AND ANR.	MR. K P PATHAK MR. H DAS	MR M RANA (R1)
40	Review.Pet./34/2022 WITH WP(C)/5739/2015 (D/O)	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
41	Review.Pet./135/2022 WITH WP(C)/486/2019 (D/O)	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
42	Review.Pet./95/2023 WITH WP(C)/4172/2013(D/O)	ON THE DEATH OF PULEN PHANGCHSO HIS LEGAL HEIRS BABURAM PHANGCHO AND ANR. Versus ASSAM BOARD OF REVENUE AND 2 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, REVENUE
43	Cont.Cas(C)/204/2023 B/O	PARTHA PRATIM MAHANTA Versus SMT. JAYMATI PATOWARY AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K N CHOUDHURY (R-1,4,5,6) MR. A CHAMUAH (R-1,4,5,6) MISS. R R KAKATI (R-1,4,5,6) MS N MAHANTA (R-1,4,5,6) MR. H G HAZARIKA (R-1,4,5,6)
44	Cont.Cas(C)/453/2023	BAIJANTI BALA BORO Versus SANTANU PRASAD GOTMARE AND 3 ORS	MS. A K CHOUDHURY MR M CHOUDHURY MR P J DAS	
45	Cont.Cas(C)/456/2023	PALLAVI KALITA AND 3 ORS. Versus SMT. NIRUPAMA TALUKDAR	MR J ISLAM MR M R ISLAM	
46	I.A.(Civil)/525/2023 MAC APP 103/2016(D/O) in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MS. D PAUL	MR. R GOSWAMI
47	I.A.(Civil)/1798/2023 WITH WP(C)/1226/2018 (D/O), WP(C)/1231/2018 (D/O) in WP(C)/1226/2018 WITH I.A.(Civil)/1882/2023	BIPUL TERANG Versus UNION OF INDIA AND 3 ORS.	MR. B K BHATTACHARJEE MS. N BARMAN	ASSTT.S.G.I.
48	I.A.(Civil)/2097/2023 WITH WP(C)/3755/2023(D/O) in WP(C)/3755/2023	ANIMA TERANG, Versus UNION OF INDIA AND 2 ORS.	MR. B K BHATTACHARJEE MS. N BARMAN	MR H GUPTA
49	I.A.(Civil)/2122/2023 B/O in WP(C)/4049/2023	JOGENDRA NATH KALITA, Versus THE STATE OF ASSAM AND 4 ORS CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	MR G CHOUDHURY MS M N KONYAK S N NATH MS. M BEGUM S NATH	GA, ASSAM SC, PWD GA, ASSAM

WITH
WP(C)/4049/2023

CHARAN RAY
Versus
THE STATE OF ASSAM AND 3 ORS

S N NATH
MR H DAS
MS. M BEGUM
S NATH

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2664/2023	ABDULLAH SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	Bail Appln./2665/2023	JIBESH KUMAR DEB SARMA Versus THE STATE OF ASSAM	MR S SARMA MR G GOSWAMI	PP, ASSAM
3	Bail Appln./2667/2023	DHARMENDRA SAIKIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
4	Bail Appln./2668/2023	AYNAL KHAN Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
5	Bail Appln./2672/2023	BIKASH DOWARAH @ MUNU Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA B. CHETRY	PP, ASSAM
6	Bail Appln./2673/2023	NUR NABI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
7	Bail Appln./2674/2023	RAJ PEGU Versus STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
8	Bail Appln./2675/2023	DILDAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9	Bail Appln./2676/2023	RAJ KUMAR CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	PP, ASSAM
10	Bail Appln./2678/2023	JURHAMDAO HOJAI Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM

11	Bail Appln./2679/2023	MD. ISLAM UDDIN Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. M H BARBHUYAN	PP, ASSAM
12	Bail Appln./2682/2023	BRAJEN BAISHYA Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
13	Bail Appln./2684/2023	BABIDUL ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM MR S ISLAM	PP, ASSAM
14	Bail Appln./2685/2023	RUPJAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<u>MOTION</u>				
15	AB/2263/2023	SAFIA KHATUN Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
16	AB/2410/2023	MOON AHMED Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
17	AB/2643/2023	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
18	AB/2645/2023	MD LULU HUSSAIN Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
19	AB/2646/2023	BINOD BORAH Versus UNION OF INDIA	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. D TOCHA	DY.S.G.I.
20	AB/2651/2023	BISHNU CHETRY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
21	AB/2655/2023	ARUP DEKA Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
22	AB/2656/2023	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
23	AB/2657/2023	SAHER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
24	AB/2658/2023	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
25	AB/2660/2023	IZAZUL HOQUE @ EZAZUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
26	AB/2665/2023	HALI RAM DAS @ HALIRAM DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./1228/2023 WITH OFFICE NOTE, LCR FILE	MD. TASER ALI @ SALAM ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH	PP, ASSAM
28	Bail Appln./1797/2023 FIXED	KALI KUMAR NAMO SARMA Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
29	Bail Appln./1820/2023 FIXED	BIKASH CHETRY Versus THE STATE F ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

30	Bail Appln./1836/2023 FIXED	DHIRENDRA KUMAR CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
31	Bail Appln./2292/2023 FIXED	AKONTI DAS @ DIPOK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
32	Bail Appln./2385/2023 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
33	Bail Appln./2386/2023 FIXED	MD. MOMINUR RAHMAN Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
34	Bail Appln./2413/2023 WITH LCR, FIXED	SUJAL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
35	Bail Appln./2461/2023	FARHANA BEGUM Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	PP, ASSAM
36	Bail Appln./2510/2023 FIXED	GAURAV CHETRI @ GAURAB CHETRI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

37	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
38	AB/2923/2022	AYNAL HOQUE @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
39	AB/198/2023 WITH LCR	SAHAB UDDIN @ SAHABUDDIN ALI Versus THE UNION OF INDIA	MR. R S MISHRA MS M NIROLA	DY.S.G.I.
40	AB/1180/2023 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
41	AB/1516/2023	SAIDUL ISLAM @ SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
42	AB/1149/2023	SAPIYAR RAHMAN @ JADU @ SOFIUL RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
43	AB/1531/2023	JINTU DAS Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. B. KUMAR	PP, ASSAM
44	AB/1673/2023	ABHIJIT CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
45	AB/2053/2023 FIXED	MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
46	AB/2066/2023 FIXED	KIMI QUEEN BORO Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

47	AB/2125/2023 FIXED	ASAD UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
	WITH			
48	AB/1931/2023	MAHMADUR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
49	AB/2184/2023 FIXED	KARIM ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI MR. H BORUAH	PP, ASSAM
50	AB/2239/2023 WITH LCR, FIXED	GOGOI DEORI @ PALLAB @ RAJ KUMAR DEORI@ PALLAB DEURI Versus THE STATE OF ASSAM	MS M NIROLA MS M NIROLA	PP, ASSAM
51	AB/2271/2023 FIXED	ARFAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
52	AB/2315/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/27/2013 WITH LCR, FIXED	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
2	WP(C)/3723/2022 FIXED	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU MR. S BISWAKARMA (r-3) MS G DAS (r-3) MR T DAS (r-3) R. CHAUHAN (r-3)
3	WITH WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
4	WITH Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
5	WITH WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
6	WP(C)/6790/2022 FIXED	MINAKSHI BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. K K PHUKAN MR. S K GOGOI	SC, ELEM. EDU
7	WP(C)/7429/2022 FIXED	MAMONI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	SC, SEC. EDU. GA, ASSAM

MOTION

8	CRP/110/2023 CAVT. NO.05742/023, FIXED	ON THE DEATH OF MADHAB MEDHI Versus SMTI HIRAN MEDHI	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
9	CRP/111/2023	M/S OIL INDIA LIMITED Versus M/S. APLUS PROJECTS AND TECHNOLOGY PRIVATE LIMITED	MR. A SARMA MR. K KALITA MR. LENTSO	
10	CRP/112/2023	JAHAN ALI @ JOHAN UDDIN SK AND 4 ORS Versus TAHER ALI AND 7 ORS	MR Z MUKIT MR. A SATTAR MR. S U AHMED	
11	CRP(IO)/231/2023 CAVT. NO.07222/023, FIXED	M K MASHIUDDIN AHMED Versus DR. GAZI GIASUDDIN AHMED	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
12	CRP(IO)/233/2023 FIXED	BIMAL DEB Versus THE UNION OF INDIA AND 5 ORS	MS F AHMED	DY.S.G.I.
WITH				
13	CRP(IO)/234/2023	SMTI MANJU DAS Versus THE UNION OF INDIA AND 5 ORS	MS F AHMED	DY.S.G.I.
14	CRP(IO)/235/2023 FIXED	LIDIYA ISLAM Versus ABDUL HANNAN @ KHON	MS. T SOM MR H DAS MR. P TELI	
15	CRP(IO)/240/2023	SHYAM SAHA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	
16	CRP(IO)/241/2023	SAUMITRA MISHRA @ ONKA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	
17	CRP(IO)/242/2023	SREE PRAKASH SINGH Versus TRISHIT DHAR	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	
18	CRP(IO)/243/2023	UTPAL DAS AND ANR Versus M/S DONA BUILDERS PRIVATE LIMITED AND 2 ORS	MR G RAHUL	
19	CRP(IO)/244/2023	MONALISHA DEKA HAZARIKA AND ANR Versus REKHA KALITA	MR. K D CHETRI MS R BARUAH	
20	CRP(IO)/245/2023	SOMA MAZUMDAR AND 2 ORS Versus ON THE DEATH OF MINATI PAUL CHOU DHURY, HER LEGAL HEIRS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	
21	CRP(IO)/246/2023	LOKHESWAR BARUAH Versus RAJESH KUMAR JALAN	S ALI MEHDI ALAM MR. R BARUAH MR. A IKBAL MS. M NATH	

ADMISSION

22	CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
23	CRP(IO)/249/2022 FIXED	ABDUL BAREK Versus MAHALI SHEIKH AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM

24	WP(C)/4687/2022	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
25	CRP/11/2023 FIXED	MD. MAINUL HAQUE Versus IFFCO TOKIO GENERAL INSURANCE CO LTD AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	
26	FAO/41/2023 CAVT. NO.06292/023, WITH I.A.(Civil)/2141/2023 in FAO/41/2023	ARCHANA DEWRIARY Versus M/S SWASTIK ENGINEERS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR
		ARCHANA DEWRIARY Versus M/S SWASTIK ENGINEERS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR
27	FAO/42/2023	M/S ASSAM TRADE AND AGENCIES Versus RINAY BRAHMA	MR. B J GHOSH MR. DILIP DEY	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
28	RSA/121/2023 CAVT. NO.03382/023, FIXED	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. R BARUAH MR. A IKBAL FOR CAVEATOR
29	RSA/125/2023 WITH I.A.(Civil)/2142/2023 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
		HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
<u>ORDERS</u>				
30	MFA/39/2014 WITH LCR, B/O	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
31	CRP/52/2017 CAVT. NO. 68/17 FIXED WITH I.A.(Civil)/1188/2017 in CRP/52/2017	SUBHANKAR GHOSH and 5 ORS. Versus CALCOM CEMENT INDIA LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MR.P SAIKIAFOR CAVEATOR.R-2 MS.N UPADHYAY(R-1)
		DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
32	WITH CRP/51/2017 CAVT. NO. 68/17	BINOD KUMAR BAWRI and 8 ORS. Versus CALCOM CEMENT INDIA LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MR.S SAIKIAFOR CAVEATOR MR. S R GOGOI MR.D BARUAH(R-1) C. SARMAH J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)

	WITH I.A.(Civil)/1183/2017 in CRP/51/2017	DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
33	MFA/132/2017 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus NIZAMUDDIN AND ANR.	MR.K K BHATRA MR.R K BHATRA MS.J BHAGAWATI	MR. A SHAKIL MS. M BORUAH
34	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
35	Cont.Cas(C)/227/2021 (PERSONAL APPEARANCE), FIXED	JAGADISH PRASAD SAHU AND 3 ORS Versus BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR N TALUKDAR MS N RABHA
36	WITH CRP(IO)/122/2019	JAGADISH PRASAD SAHU AND 3 ORS. Versus BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
37	CRP/88/2022 FIXED	M/S. ASSAM TEA INDUSTRIES Versus SMTI. DUKHUN MUNDA AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A DUTTA (r-8) MR. A J SAIKIA (R5) MR. S K SANGANERIA (r-1,2) MR. R C PAUL (R8) MR. N BHATRA (r-1,2) MR G JALAN (r-1,2) MR. B KAKATI (R5) MR G S BORO (R5) MRS. P M DUTTA (r-8)
38	WITH CRP/86/2022	M/S. ASSAM TEA INDUSTRIES Versus SMT. SWANI MUNDA AND 6 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A DUTTA (r-7) MR. A J SAIKIA (R4) MR. S K SANGANERIA (r-1,2) MR. R C PAUL (R7) MR. N BHATRA (r-1,2) MR G JALAN (r-1,2) MR B KAUSHIK MR. B KAKATI (R4) MR G S BORO (R4) MRS. P M DUTTA (r-7)
39	I.A.(Civil)/2848/2022 WITH LCR in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI

40	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
41	I.A.(Civil)/3399/2022 WITH LCR in RFA/53/2018 WITH RFA/53/2018	SONARAM BHUYAN Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
42	Review.Pet./59/2023 in WP(C)/2104/2020(D/O)	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
43	Review.Pet./62/2023 in WP(C)/2535/2020(D/O)	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	
44	I.A.(Civil)/82/2023 FIXED in CRP/75/2023 WITH CRP/75/2023 (Filing Number)	MD. SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS.	MR. S SHARMA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
45	Review.Pet./83/2023 in Arb.P./4/2014(D/O), FIXED	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS. E THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
46	CRP/93/2023 FIXED	RAJESH BHARTIA AND 5 ORS Versus KRISHNA KUMAR BHARATIA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS A K CHOUDHURY MR M CHOUDHURY
47	I.A.(Civil)/1748/2023 WITH LCR, FIXED in MACApp./806/2022 WITH MACApp./806/2022	PADUMI MOCHAHARI Versus NATIONAL INSURANCE COMPANY LTD.	MR M HOQUE MR. R A CHOUDHURY	MR T KALITA
48	I.A.(Civil)/2091/2023 WITH LCR, B/O in MFA/264/2019 WITH MFA/264/2019	NATIONAL INSURANCE COMPANY LTD. Versus PADUMI MOCHAHARI AND 2 ORS. NATIONAL INSURANCE COMPANY LTD Versus SRI DILIP DAS AND ANR	MR T KALITA MR. A KAKATI MR. R GOSWAMI MS. M SAIKIA	
49	I.A.(Civil)/2121/2023 in RSA/7847/2023 WITH RSA/7847/2023 (Filing Number) WITH I.A.(Civil)/7849/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SRI DILIP DAS AND ANR TISON TOKBI Versus SALMON RONGPI AND ANR. TISON TOKBI Versus SALMON RONGPI AND ANR A TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MR. M. P. SARMA MR. M. P. SARMA	

50	I.A.(Civil)/2130/2023 in MACApp./7411/2023 WITH MACApp./7411/2023 (Filing Number) WITH I.A.(Civil)/7413/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD. Versus DIPTI MONI BORAH @ BORBARUAH AND 3 ORS. UNITED INDIA INSURANCE COMPANY LTD. Versus DIPTI MONI BORAH @ BORBARUAH AND 3 ORS. A UNITED INDIA INSURANCE COMPANY LTD. Versus DIPTI MONI BORAH @ BORBARUAH AND 3 ORS. A	MRS L SHARMA MR. K K BHATTA MR. K K BHATTA MR. K K BHATTA	
51	I.A.(Civil)/2143/2023 in MACApp./1096/2023 WITH MACApp./1096/2023 (Filing Number)	FARUK AHMED AND ANR. Versus SIHAB UDDIN AND 2 ORS. FARUK AHMED AND ANR Versus SIHAB UDDIN AND 2 ORS H	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. M H LASKAR	
52	I.A.(Civil)/2144/2023 in MFA/6601/2023 WITH MFA/6601/2023 (Filing Number) WITH I.A.(Civil)/6603/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR. THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR. A THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR. A	MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. S K GOSWAMI	
53	I.A.(Civil)/2145/2023 in MACApp./7629/2023 WITH MACApp./7629/2023 (Filing Number) WITH I.A.(Civil)/7630/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. AFIA KHANAM AND ANR. A THE ORIENTAL INSURANCE CO. LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. THE ORIENTAL INSURANCE CO. .LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. E THE ORIENTAL INSURANCE CO. .LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. E	MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. S K GOSWAMI	
54	I.A.(Civil)/2146/2023 in MACApp./8878/2023 WITH MACApp./8878/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus DEBASHREE BAIRAGI AND 3 ORS. NEW INDIA ASSURANCE COMPANY LIMITED Versus DEBASHREE BAIRAGI AND 3 ORS E	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	
HEARING				
55	RSA/115/2014 WITH LCR, FIXED	ON THE DEATH OF GOBINDA KALITA, HIS LEGAL HEIRS and 2 ORS. Versus SARAT CH. KALITA	MR. B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
STAY MATTERS				
56	CRP(IO)/237/2023 FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA

WITH
I.A.(Civil)/570/2023
in CRP(IO)/237/2023

FAZAR ALI
Versus
JAHURUL HAQUE @ JAHURUL ISLAM

MR M RANA

MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2691/2023	MD. SAHABUDDIN KAZI @ MD SIHABUDDIN KAZI @ MD SHABUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
<u>TOP OF THE LIST</u>				
2	WP(C)/1164/2022 WITH WP(C)/1090/2001 (D/O)	ABDUL SALAM AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM MS. M KOTOKI, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. SC, REVENUE
<u>MOTION</u>				
3	WP(C)/6153/2021	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
4	WP(C)/2121/2023	BALAJAN ABDUL HAKIM GIRLS M.E. MADRASSA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM
5	AB/2191/2023	MIRAN ALI Versus THE STATE OF ASSAM	F ISLAM	PP, ASSAM
6	WP(C)/4039/2023	BHABANI RABHA Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MR A SARANIA	SC, BTC
7	WP(C)/4089/2023	TUTAN SAHA Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
8	WP(C)/4122/2023	MASUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, TRANSPORT

9	WP(C)/4124/2023	KARTICK SAHA Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
10	WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
11	WP(C)/4219/2023	ABDUL JABBAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, WATER RESOURCE
12	WP(C)/4224/2023	NARENDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MS D ANGANA	SC, P H E
13	WP(C)/4309/2023 CAVT. NO.06882/023, WITH CAVT. NO. 688/2023	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR)
14	WP(C)/4312/2023 CAVT. NO.06892/023, WITH CAVT. NO. 689/23	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR)
15	WP(C)/4313/2023 CAVT. NO.07642/023,	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	GA, ASSAM MR. H ALI FOR CAVEATOR
16	WP(C)/4319/2023	RABIN CHANDRA NAG Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV R SARMA	SC, HEALTH
17	WP(C)/4330/2023	DHANESH MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME	SC, IRRIGATION SC, FINANCE
18	WP(C)/4344/2023	NARUTTAM BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC
19	WP(C)/4345/2023	BODHEN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/4351/2023	LAKHYAJIT HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
21	WP(C)/4370/2023	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	DY.S.G.I.
22	WP(C)/4372/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
23	WP(C)/4374/2023	MD. ABDUL HASHEN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM
24	WP(C)/4375/2023	ABDUL KHALIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
25	WP(C)/4379/2023 CAVT. NO.07282/023,	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
26	I.A.(Civil)/2060/2023 in WP(C)/2160/2023	NASI RAM DAIMARI, Versus AJOY KUMAR BASUMATARY AND 4 ORS	MR. K N CHOUDHURY MS. M DEVI MR. A DAS	MR. A DHAR SC, BTC

WITH WP(C)/2160/2023		AJOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	MR. K N CHOUDHURY (R-5) MR. N C DAS (R-5) MS. M DEVI(R-5) MR. M DAS(R-5) MR. A DAS(R-5) MR. A DAS(R-5) MS M BORAH(R-5) SC, BTC
<u>ADMISSION</u>				
27	WP(C)/6932/2018	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. L GOGOI MR. N J GOGOI	GA, ASSAM
28	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
29	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
30	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
31	WP(C)/5149/2021	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM SC, FINANCE
32	WP(C)/7101/2021 WITH RECORDS	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
33	WITH WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
34	WP(C)/1984/2022 FIXED	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
35	WP(C)/1987/2022 FIXED	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
36	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
37	WP(C)/4909/2022 FIXED	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
38	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
39	WP(C)/5469/2022	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
40	WP(C)/5707/2022 FIXED	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. N BORAH(R-5) MR H MAZUMDER(R-5) SC, AFDC
41	WP(C)/8406/2022 B/O	NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR I M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE

42	WP(C)/8423/2022 B/O	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
43	WP(C)/8442/2022 B/O	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
<u>ORDERS</u>				
44	WP(C)/7303/2018 FIXED	RANGAJAN TEA ESTATE AND ANR. Versus THE COMMISSIONER (COMMISSIONER FOR EMPLOYEES COMPENSATION) AND ANR.	MR. S BORTHAKUR MS. S KHANIKAR MS. P BARUAH MS. A RANA	MR. M DUTTA (R1) MR. A BHATTACHARYYA (R1)
45	Cont.Cas(C)/412/2019 FIXED	M/S. J. DEEP CHEMICALS AND FERTILIZERS Versus P.N.DAS, ACS AND ANR.	MR. A DHAR MISS S ROY MD F FARIDI	MR. D P BORAH MR B DEURI (r-2)
46	CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-2) MS. P BHATTACHARYA (R- 2) MR. A BORUA (R-2)
	WITH I.A.(Civil)/2023/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2024/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2025/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
47	Review.Pet./7617/2020 (Filing Number) MACApp./195/2015 (Disposed) WITH I.A.(Civil)/2070/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		
		NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R- 1) MR. A BORUA (R-1)
48	Cont.Cas(C)/291/2022 FIXED	SHEIKH NOOR ISLAM Versus SHEIKH NOOR ALAM	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR G BHARADWAJ MR B DEORI
49	Cont.Cas(C)/611/2022 FIXED	AZAD ALI Versus GYANENDRA DEV TRIPATHI AND ANR.	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MS. P R MAHANTA MR. R BORPUJARI MR. R BORPUJARI MS. N BORDOLOI (R2)
50	Cont.Cas(C)/787/2022 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (R- 2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
51	I.A.(Civil)/727/2023 in WP(C)/1553/2017	ON THE DEATH OF ADIL SHAH HIS LEGAL HEIRS ROSHNA SHAH AND 3 ORS. Versus JABED ALI AHMED and 18 ORS.	MR. M K CHOUDHURY MR. S K GOSWAMI MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. S C BISWAS
	WITH WP(C)/1553/2017	JABED ALI AHMED and 13 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.S K GOSWAMI MR. K SAIKIA	GA, ASSAM MR.S C BISWAS SC, RAILWAY

WITH
I.A.(Civil)/730/2023
in WP(C)/1553/2017

ON THE DEATH OF ADIL SHAH HIS LEGAL
HEIRS ROSHNA SHAH AND 3 ORS.

Versus
JABED ALI AHMED and 18 ORS.

MR. M K CHOUDHURY
MR. S K GOSWAMI
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA

GA, ASSAM
MR. S C BISWAS

WITH
I.A.(Civil)/731/2023
in WP(C)/1553/2017

ON THE DEATH OF ADIL SHAH HIS LEGAL
HEIRS ROSHNA SHAH AND 3 ORS.

Versus
JABED ALI AHMED and 18 ORS.

MR. M K CHOUDHURY
MR. S K GOSWAMI
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA

GA, ASSAM
MR. S C BISWAS

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2587/2021	HAREKRISHNA RABIDAS Versus THE UNION OF INDIA AND 4 ORS	MR S C DAS MR P BURAGOHAIN	MS. B SARMA ASSTT.S.G.I.
2	WP(C)/5740/2021	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
3	Crl.Pet./499/2023 WITH LCR 2 FILES, FIXED	DIGANTA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
4	WITH Crl.Pet./1211/2022	AJAY SINHA ROY Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
5	WITH Crl.Pet./500/2023	GANESH DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
6	WITH Crl.Pet./501/2023	MRIDUL SARMA Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
<u>ADMISSION</u>				
7	WP(C)/3394/2018	GAJEN DAS AND 6 ORS. Versus ALLAHABAD BANK AND 2 ORS.	MR. A J SARMA MR. S CHAKRABORTY MR. M DASGUPTA	MR. S CHAMARIA Mukesh Sharma S K HAZARIKA MR P AGARWAL MS. S YASMIN
8	WP(C)/4020/2020	DHIRAJ NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. H K NATH	GA, ASSAM

9	WP(C)/107/2021	BIPUL HALOI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R ALI	GA, ASSAM MR A D CHOUDHURY (R-6) MR. D CHOUDHURY (R-6) MR. P DUTTA (R-6) SC, AEGCL
10	WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/1116/2021	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	SC, PWD SC, BTC
12	WITH WP(C)/1568/2021	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	MS. A TALUKDAR (R5) SC, PWD MS. R B BORA (R2,3,4) SC, BTC
13	WP(C)/1446/2021	SOPNA PEGU Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAKRABORTY	MRS S BARUAH ASSTT.S.G.I.
14	WP(C)/1832/2021 FIXED	SILA DEVI AND ANR Versus THE MANAGING DIRECTOR AND 4 ORS	MS. A BHATTACHARYYA MR. P KALITA MR. B M CHOUDHURY	MR B K SINGH SC, F C I
15	WP(C)/2140/2021	NO. S/356885L WARRANT OFFICER/CIPHER LAXMAN PUN Versus THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
16	WP(C)/2192/2021	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	MR M H AHMED (r-6) GA, ASSAM I AMIN (r-6) MS. N SULTANA (R NO.6)
17	WP(C)/2688/2021	MINARA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	M KATAKY MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)
18	WP(C)/3390/2021	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	ASSTT.S.G.I.
19	WP(C)/3489/2021	RAHIMA BEGUM 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D DEKA MR. M A CHOUDHURY	GA, ASSAM
20	WP(C)/3956/2021	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
21	WP(C)/4019/2021	SHAHJAHAN ALI Versus THE GOVERNMENT OF ASSAM AND 5 ORS.	MR. N AHMED MD M HOQUE	GA, ASSAM MS. P CHOUDHURY SC, REVENUE
22	WP(C)/4293/2021	AMALENDU BHUSAN ROY Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR SISHIR DUTTA MR S DUTTA SC, A G V B MR. SIDHANT DUTTA
23	WP(C)/4504/2021	CHANAKYA SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR R SHARMA	SC, PNRD GA, ASSAM SC, AG SC, FINANCE
24	WP(C)/4773/2021	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR R P SHARMA (P- 1,3,4,6,7,8 DR. B AHMED MR. P N SHARMA (P- 1,3,4,6,7,8 MR K UDDIN MR. A K AZAD	GA, ASSAM MR. N BORAH (r-6 to 13) MR H MAZUMDER (r-6 to 13)
25	WP(C)/4955/2021	MAHITIR MAHAMMAD BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, HEALTH SC, FINANCE

26	WP(C)/5035/2021	MADHUSMITA SAIKIA AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS M BORAH MS S P CHETRY	GA, ASSAM MS J SARMAH ASSTT.S.G.I.
27	WP(C)/5170/2021	BABUL ALI BORAH AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR B KHAKHLARY	SC, IRRIGATION
28	WP(C)/5276/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
29	WP(C)/5430/2021	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
30	WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
31	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
32	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
33	WP(C)/5936/2021	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
<u>BAIL HEARING</u>				
34	AB/1933/2023 WITH LCR AND CASE DIARY	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
35	WP(C)/413/2014 WITH WP(C)/2323/2014 (D/O)	SMTI RITAMONI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
36	WP(C)/1450/2014	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 10 ORS	MR.M TALUKDAR MR.M J BARUAH MS.M TALUKDAR	GA, ASSAM SC, APSC MR.H K MAHANTA MR. P DUTTA
37	Cont.Cas(C)/106/2018	TILAK CH. TALUKDAR Versus KRISHNA GOHAIN AND 3 ORS.	MR L RABHA MR. S BARMAN	MR. N J KHATANIANR MR. K GOGOI
38	Cont.Cas(C)/127/2018	NILIMA NATH AND ANR. Versus SHAMSER SINGH AND ORS.	MRS. K DEVI MR M SARMA MS. R P BORAH	
39	Cont.Cas(C)/326/2018	MS. MITALI BORAH AND 2 ORS. Versus PREETOM SAIKIA AND ANR.	MRS. K DEVI MR. M SARMA MS R P BARUAH	MR. D SAIKIA MR. D MOZUMDER (OP1) MR. A DEKA MR B KAUSHIK MR. S BISWAS (OP1) MS K DAS
40	Cont.Cas(C)/564/2018	ASIM UDDIN AHMED Versus PREETOM SAIKIA AND ANR.	MR A HAWARI MR S ISLAM	MR. D SAIKIA MR. B J TALUKDAR MS. N PHUKAN (R2) MR. P BORAH (R1) MR. S NEOGI
41	Cont.Cas(C)/427/2019	TAPAN BORAH AND 2 ORS. Versus RULI SARMAH	MS. S CHUTIA MR. P KAKATI	MR. P J SAIKIA MR. P BORDOLOI
42	Cont.Cas(C)/431/2019	SHAMARTHAN NESSA Versus SAMIR KUMAR SINHA AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	

43	Cont.Cas(C)/464/2019	BIRAJ KR. DUTTA Versus SAMIR K. SINHA, IAS AND 8 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. D SAIKIA MS. S B CHOUDHURY MS. K PHUKAN (R8) MR. R MAZUMDAR MR P NAYAK MR. A PHUKAN
44	Cont.Cas(C)/468/2019	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
45	Cont.Cas(C)/483/2019	AMIT KUMAR DAS Versus ROHAN JHA, IAS	MR F A LASKAR MR. D H MOZUMDER	
46	Cont.Cas(C)/543/2019 FIXED	LIZA PATHAK Versus KRISHNA GOHAIN AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. R R Gogoi	MR. D SAIKIA MR. D P BORAH
47	WP(C)/889/2020 WITH WP(C)/3920/2017 (D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
48	Review.Pet./89/2023 FIXED, WITH WP(C)/4518/2008 (D/O)	KALADHAR CHAUBEY Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.
49	I.A.(Civil)/1788/2023 in WP(C)/3296/2018	MERINA BRAHMA AND 5 ORS Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
	WITH WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
	WITH			
50	WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
	WITH			
51	WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
	WITH			
52	WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
	WITH			
53	WP(C)/3200/2018	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
HEARING				
54	WP(C)/1157/2012 FIXED	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE
55	WP(C)/3460/2017 B/O	PURNIMA DESHMUKH BHATTACHARJEE Versus THE STATE OF ASSAM and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.M CHANDA(R-5) GA, ASSAM MR.S CHOUDHURY(R-5) MS.H DAS R-5

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2640/2023 B/O	JAGANNATH RAY Versus THE STATE OF ASSAM	MR A SHARMA S AHMED	PP, ASSAM
<u>MOTION</u>				
2	CRP/107/2023 CAVT. NO.05042/023,	AMARESH SINGH Versus SURESH KUMAR THAPA AND 14 ORS	MR D K MISHRA MR B PRASAD MR. D CHAKRABARTY MS D.CHAKRABARTY MR P J BORAH	MS. A LALA
<u>ADMISSION</u>				
3	CRP/12/2023 WITH LCR	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROOWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	
4	MACApp./262/2023	NATIONAL INSURANCE CO. LTD Versus MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
	WITH I.A.(Civil)/1913/2023 in MACApp./262/2023	NATIONAL INSURANCE CO. LTD Versus MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)

	WITH I.A.(Civil)/1914/2023 in MACApp./262/2023	NATIONAL INSURANCE CO. LTD Versus MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
	WITH I.A.(Civil)/1915/2023 in MACApp./262/2023	NATIONAL INSURANCE CO. LTD Versus MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
5	MACApp./291/2023	ORIENTAL INSURANCE CO. LTD. Versus RAKESH KATHAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH I.A.(Civil)/2148/2023 in MACApp./291/2023	ORIENTAL INSURANCE CO. LTD. Versus RAKESH KATHAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
6	MACApp./292/2023	ORIENTAL INSURANCE CO. LTD Versus RUPJAN BEGUM @ RUPJON BEGOM AND 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH I.A.(Civil)/2151/2023 in MACApp./292/2023	ORIENTAL INSURANCE CO. LTD Versus RUPJAN BEGUM @ RUPJON BEGOM AND 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
7	MACApp./293/2023	MARAMI DEKA AND 3 ORS. Versus LIBERTY GENERAL INSURANCE CO. LTD. AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/27/2020 WITH LCR	SHRI KAMAL CHANDRA GHOSE AND 5 ORS Versus SHRI BABUL RAKSHIT AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MRS. P SAHA
	WITH I.A.(Civil)/388/2020 in RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS Versus SHRI BABUL RAKSHIT AND 3 ORS	MR. S K GHOSH MS F AHMED	
9	RSA/185/2022	MD. ABU TAHER Versus ON THE DEATH OF UAZ UDDIN, REPRESENTED BY LEGAL HEIRS MD. HASAN ALI AND 21 ORS.	MR. B C CHOUDHURY MR. P K ROYCHOUDHURY MR. N G KUNDU	
10	RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
	WITH I.A.(Civil)/1554/2023 in RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
11	RSA/123/2023	SABED ALI Versus ABDUL RAHIM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	
	WITH I.A.(Civil)/2043/2023 in RSA/123/2023	SABED ALI Versus ABDUL RAHIM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	

ORDERS

12	RSA/261/2010 CAVT. NO. 1357/2009	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR
13	RSA/272/2010	NARAYAN CHAKRABORTY, Versus MAHENDRA NATH SARMA,	MR C GOSWAMI MR.M K SARMA MR. D MAZUMDAR MR.B DEORI MR.B K GHOSH	
14	RSA/198/2016	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
15	RSA/212/2018 WITH LCR	SMT MAMATA DEBNATH AND 8 ORS Versus SRI BINANDA DEBNATH AND 22 ORS	MR. S C BISWAS MR. R BARUAH MR. A IKBAL	MS. B CHOUDHURY (R1-R4, R6, R8-R10, R12, R13, R16) MR. S SAHU (R1-R4, R6, R8-R10, R12, R13, R16) MS. J DAS (R1-R4, R6, R8-R10, R12, R13, R16)
16	MACApp./569/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus MAMTAZ BEGUM and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MS. C DAS
17	I.A.(Civil)/6/2019 in MACApp./15194/2018 WITH MACApp./15194/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus RAHIS UDDIN ALI AND 8 ORS NATIONAL INSURANCE COMPANY LIMITED Versus RAHIS UDDIN ALI AND 8 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. B CHOWDHURY (R9) MR N AHMED (R9)
18	RSA/178/2019 WITH I.A.(Civil)/2842/2019 in RSA/178/2019 WITH I.A.(Civil)/422/2020 in RSA/178/2019	SHRI MAHESH DAS Versus ON THE DEATH OF NAGEN CHANDRA DAS, HIS LEGAL HEIRS REPRESENTING AND ANR SHRI MAHESH DAS Versus ON THE DEATH OF NAGEN CHANDRA DAS, HIS LEGAL HEIRS REPRESENTING AND ANR	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR P BORAH MR. K V NAGI MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR P BORAH MR. K V NAGI	MR H K SARMA MR. S R GOGOI
19	RSA/124/2020	LAL MIA Versus ON THE DEATH OFSHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR HIS LEGAL HEIRS SMTI MILAN SUTRADHAR ANDRS.	MR. U N CHATTRY MR. O LASKAR	
20	I.A.(Crl.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
21	MACApp./239/2021 B/O WITH CO/4/2022 in MACApp./239/2021	PRAKASH TODI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus PRAKASH TODI AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

22	RFA/34/2022 WITH LCR	MADHURJYA BORBORA AND 2 ORS. Versus PURNANANDA BORA AND 6 ORS.	MR. R B PHOOKAN MR S KHOOND R SARMAH	MR. T J MAHANTA (r-1,2,4,5,6,7) MS. P BHATTACHARYA (r-1,2,4,5,6,7) MR. A BORUA (r-1,2,4,5,6,7)
23	RSA/144/2022 WITH LCR	BHABENDRA NATH SARMA Versus RATUL KALITA	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. B C DAS MS. I DAS
24	I.A.(Civil)/248/2022 in RSA/9600/2020 WITH RSA/9600/2020 (Filing Number)	ABDUL HOQUE AND 8 ORS. Versus SIRAJUDDIN AND 5 ORS. MD. ABDUL HOQUE AND 8 ORS. Versus SIRAJUDDIN AND 5 ORS. H	MR M J QUADIR MR M Z SHAH MD P RAHMAN MR F K R AHMED	MR. S D PURKAYASTHA (R1, R2, R4, R6) MS. S PHUKAN (R1, R2, R4, R6)
25	MACApp./771/2022 WITH LCR WITH I.A.(Civil)/3219/2022 in MACApp./771/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R1, R2, R3) MS. C MOZUMDAR (R1, R2, R3) MR. S P SHARMA (R1, R2, R3)
26	I.A.(Civil)/925/2022 in RSA/3181/2022 WITH RSA/3181/2022 (Filing Number)	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS MR. A BORO MR. S BISWAS	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
27	I.A.(Civil)/1674/2022 WITH LCR in RSA/53/2009 WITH RSA/53/2009 WITH RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG RADHA RAMAN DAS Versus MAHADEV URANG RADHA RAMAN DAS Versus MAHADEV URANG	MR. N DHAR MR. N DHAR MR .B MALAKAR MR.S CHAKRABARTY MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
28	RSA/54/2009 WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
29	I.A.(Civil)/3190/2022 in RFA/25/2022 WITH RFA/25/2022	SRI PANIRAM KALITA AND ANR Versus SRI GHANASHYAM SAIKIA AND ANR. SRI GHANASHYAM SAIKIA Versus SRI PANIRAM KALITA AND 2 ORS	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA MR G J SAIKIA MR. B J MUKHERJEE	MR G J SAIKIA MR. B J MUKHERJEE MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA
30	RFA/8/2023 WITH LCR	ASOMIYA PRATIDIN AND 3 ORS Versus R. T. JINDAL.	MR. U B SARMA MRS. G SARMA MR. G MISHRA	MR. S CHAMARIA MR A N SARMAH MR. D DAS
31	RFA/9/2023 WITH LCR	BIRINCHI KUMAR GOGOI Versus JAGDISH SHARMA	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS
32	I.A.(Civil)/67/2023 in RSA/89/2001 (D/O), B/O in RSA/89/2001	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)

	WITH I.A.(Civil)/3345/2022	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
33	Review.Pet./81/2023 in MFA/142/2021(D/O)	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
34	I.A.(Civil)/1404/2023 WITH LCR, B/O in MACApp./723/2022 WITH MACApp./723/2022	SMT DALIMAN NESSA, Versus SRI BHABANI PRASAD DAS and ANR	MR. M HUSSAIN MR M AHMED	D DAS
		SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
35	I.A.(Civil)/1762/2023 WITH LCR in RSA/81/2015 WITH RSA/81/2015	ARINDAM DAS AND ANR. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR P SARMA
		PRABIN CHANDRA DAS Versus ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS SRI ARUP KALITA AND ORS,	MR.R SARMA MR.H DEKA MR.D HAZARIKA	MR B K SARMA MR.B K SARMA(R- 1-4) MR. P K SARMA MS P SARMA
	WITH I.A.(Civil)/1763/2023 in RSA/81/2015	ARINDAM DAS AND ORS. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. P SARMA
	WITH I.A.(Civil)/1764/2023 in RSA/81/2015	ARINDAM DAS AND ANR. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. P SARMA
36	WITH RSA/301/2014	SMTI KAMALA DAS @ KAMAL PRABHA DAS Versus ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS SRI ARUP KALITA AND ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR.P K DAS(R-1&4)(- -3(I),3(II)&3(III)) MR.B K SARMA(R-1&4)(- -3(I),3(II)&3(III))
37	I.A.(Civil)/1869/2023 WITH LCR, B/O in MFA/31/2023 WITH MFA/31/2023	SMTI. LALITA ROBIDAS AND 5 ORS Versus M/S NEW INDIA ASSURANCE CO. LTD AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA
		M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. LALITA ROBIDAS AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR (R-1,2,3,4,5) MR Z HUSSAIN (R-6) MS. M BORUAH (R-1,2,3,4,5)
38	I.A.(Civil)/1980/2023 in MACApp./3472/2023 WITH MACApp./3472/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
		NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H	MR. S DUTTA	
	WITH I.A.(Civil)/3474/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H	MR. S DUTTA	
39	I.A.(Civil)/2045/2023 in MACApp./6957/2023 WITH MACApp./6957/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RAJ NANDAN RAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
		THE ORIENTAL INSURANCE CO. LTD. Versus RAJ NANDAN RAM AND 6 ORS. H	MR. S K GOSWAMI	

	WITH I.A.(Civil)/6958/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RAJ NANDAN RAM AND 6 ORS. H	MR. S K GOSWAMI
40	I.A.(Civil)/2046/2023 in RFA/7795/2023	PALLABI DEKA Versus SARAJU KUMARI AND ANR.	MR H NATH MR. R SARMA MS D DAS
	WITH RFA/7795/2023 (Filing Number)	PALLABI DEKA Versus SARAJU KUMARI AND ANR . E	MR H NATH
	WITH I.A.(Civil)/7798/2023 (Filing Number)	PALLABI DEKA Versus SARAJU KUMARI AND ANR . E	MR H NATH
41	I.A.(Civil)/2056/2023 in MACApp./8576/2023	FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI KHATUN Versus THE MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH
	WITH MACApp./8576/2023 (Filing Number)	FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI KHATUN Versus THE MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS (A)	MR H DAS
42	I.A.(Civil)/2065/2023 in MACApp./8222/2023	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR	MR D MONDAL
	WITH MACApp./8222/2023 (Filing Number)	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR (A)	MR D MONDAL
43	I.A.(Civil)/2069/2023 in MACApp./8240/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./8240/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS. H	MR. R GOSWAMI
	WITH I.A.(Civil)/8242/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS. H	MR. R GOSWAMI
44	I.A.(Civil)/2092/2023 in MACApp./8364/2023	UNITED INDIA INSURANCE CO LTD. Versus SRI ARUP JYOTI KONWAR AND 5 ORS.	MRS L SHARMA MR. K K BHATTA
	WITH MACApp./8364/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD. Versus SRI ARUP JYOTI KONWAR AND 5 ORS. H	MR. K K BHATTA
	WITH I.A.(Civil)/8367/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD. Versus SRI ARUP JYOTI KONWAR AND 5 ORS. H	MR. K K BHATTA
45	I.A.(Civil)/2101/2023 in MACApp./7088/2023	NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS.	MR T KALITA MR. A KAKATI
	WITH MACApp./7088/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS. H	MR T KALITA
	WITH I.A.(Civil)/7089/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS. H	MR T KALITA

46	I.A.(Civil)/2104/2023 in MACApp./8144/2023	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus ANDARLIN MARAK AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./8144/2023 (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus ANDARLIN MARAK AND 2 ORS. E	MR. K K BHATTA	
	WITH I.A.(Civil)/8145/2023 (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus ANDARLIN MARAK AND 2 ORS. E	MR. K K BHATTA	
47	I.A.(Civil)/2107/2023 in MACApp./6746/2023	THE ORIENTAL INSURANCE CO. LTD. Versus LAXMI BASUMATARY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6746/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6747/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI	
48	I.A.(Civil)/2114/2023 in MACApp./49/2023	SUSHIL KUMAR MISHRA Versus UNITED INDIA INSURANCE CO. LTD . AND 2 ORS .	MR J C GAUR MS. M GAUR MS P SHARMA	
	WITH MACApp./49/2023 (Filing Number)	SUSHIL KUMAR MISHRA Versus UNITED INDIA INSURANCE CO. LTD . AND 2 ORS . A	MR J C GAUR	
49	I.A.(Civil)/2119/2023 in MACApp./3364/2023	THE ORIENTAL INSURANCE CO. LTD. Versus BHONTI DUTTA KAKATI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./3364/2023 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus BHONTI DUTTA KAKATI AND 4 ORS. E	MR. S K GOSWAMI	
	WITH I.A.(Civil)/3365/2023 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus BHONTI DUTTA KAKATI AND 4 ORS. E	MR. S K GOSWAMI	
<u>HEARING</u>				
50	Crl.Pet./766/2022 PART-HEARD, WITH LCR 1 FILE, FIXED	SIDHARU MUCHAHARY Versus SAMBHU CHARAN BARMAN	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. M U MAHMUD (r-1) MRS. M SAIKIA (r-1) MR S H MAHMUD (r-1)
51	RSA/238/2012 CAVT. NO. 1354/2011 WITH LCR, B/O	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR
<u>STAY MATTERS</u>				
52	CRP(IO)/192/2023 B/O	PRIYALATA KALITA Versus KANIKA BARUAH CHOUDHURY AND ANR	MR. S BAROOAH MS J.BHARALI	

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2014/2023 in Cont.Cas(C)/687/2022	JADAB KR DAS, Versus ANURAG GOEL, IAS	MR. U K NAIR	
	WITH Cont.Cas(C)/687/2022	JADAB KR DAS Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	
2	I.A.(Civil)/2070/2023 in Cont.Cas(C)/667/2022	CHANDAN DAS, Versus ANURAG GOEL, IAS	MR. U K NAIR	
	WITH Cont.Cas(C)/667/2022	CHANDAN DAS Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	
3	I.A.(Civil)/2080/2023 in Cont.Cas(C)/643/2022	FAZLUL MANNAN Versus ANURAG GOEL, I A S	MR. U K NAIR MR. A BORO MS. D MAHANTA	
	WITH Cont.Cas(C)/643/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	
4	I.A.(Civil)/2081/2023 in Cont.Cas(C)/671/2022	FAZLUL MANNAN Versus ANURAG GOEL, IAS	MR. U K NAIR	
	WITH Cont.Cas(C)/671/2022	FAZLUL MANNAN Versus ANURAG GOEL, IAS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
5	I.A.(Civil)/2083/2023 in Cont.Cas(C)/639/2022	CHARAN BORGAYARY, Versus ANURAG GOEL, IAS	MR. U K NAIR	

	WITH Cont.Cas(C)/639/2022	CHARAN BORGAYARY Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MR. A BORO	
6	I.A.(Civil)/2102/2023 in Cont.Cas(C)/707/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS		
	WITH Cont.Cas(C)/707/2022	ANSUMWI NARZARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
7	I.A.(Civil)/2105/2023 in Cont.Cas(C)/663/2022	FAZLUL MANNAN, Versus ANURAG GOEL IAS,	MR. U K NAIR	
	WITH Cont.Cas(C)/663/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
ADMISSION				
8	WP(C)/329/2014	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
9	WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	WITH I.A.(Civil)/4241/2018 in WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
10	WP(C)/2751/2016	M/S. G.R. TRADERS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR. L MOHAN MR.H ROHMAN B BHATTACHARYYA MR.D NAG	GA, ASSAM SC, P H E SC, FINANCE
11	WITH WP(C)/2756/2016	M/S S.B. ENTERPRISE and ANR. Versus THE STATE OF ASSAM AND 15 ORS	MR.P D NAIR MR G ALAM MR. L MOHAN MR.H ROHMAN MR.D NAG	GA, ASSAM SC, FINANCE SC, P H E
12	WP(C)/6534/2017	DON BOSCO COLLEGE and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA	MR S CHAKRABORTY SC, NF RLY
13	WP(C)/6607/2017	BENURAM DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.M DEKA MR.R SARMA MS.H TALUKDAR	GA, ASSAM MR.S B SARMA SC, AFDC
14	WP(C)/7400/2017	M/S KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 10 ORS.	MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.S Z RAHMAN	SC, APDCL MR. P N GOSWAMI

15	WITH WP(C)/7409/2017	M/S. KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 9 ORS.	MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.Z RAHMAN	SC, APDCL MR. P N GOSWAMI
16	WP(C)/9326/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
17	WP(C)/2669/2020	KAILASH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
18	WP(C)/335/2021	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR S DUSAD	SC, P H E
19	WP(C)/391/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MD S HOQUE MR S H SIKDAR MR. B DAS MR R SARKAR S YESMIN	MR. D BARUAH (R-1 TO 5) MR. A I Ali (R-1 TO 5) MR A BHUYAN (R-1 TO 5) ASSTT.S.G.I.
20	WP(C)/888/2021	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA	GA, ASSAM
21	WP(C)/2806/2021	PARIMAL RAI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION AND 2 ORS	MR P BHARDWAJ	SC, AFDC
22	WP(C)/3043/2021	RENU ROY Versus STATE BANK OF INDIA AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	MR H BURAGOHAIN GA, ASSAM MR. B J MUKHERJEE
23	WP(C)/3911/2021	MANINDRA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
24	WP(C)/4118/2021	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
25	WP(C)/4247/2021 CAVT. NO.05102/021, WITH CAVT. NO. 510/21	MAHENDRA PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. H C SARMA	SC, PNRD GA, ASSAM MR. J K GOSWAMI (R-7) FOR CAVEATOR
26	WP(C)/5986/2021	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
27	WP(C)/6083/2021 CAVT. NO.06262/021,	M/S BAIASHNAB TECHNOLOGIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR B ACHARYYA MS. M ACHARYYA MR A DAS	GA, ASSAM MR H GUPTA (C.G.C., R1) MR N BARMAN ASSTT.S.G.I. FOR CAVEATOR
28	WP(C)/6631/2021	ROBIJYOTI ROY Versus THE MANAGING DIRECTOR AND 8 ORS	MR. D CHAKRABARTY	SC, APDCL MR. S P CHOUDHURY (4,5,9) MR K BISWAKARMA (4,5,9) MS B DEVI (4,5,9)
29	WP(C)/7339/2021	MAA CHANDIKA TRAVELS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM MR B GOGOI (R 4) SC, GAD SC, TRANSPORT
30	WP(C)/1671/2022	ALL ASSAM GAON PANCHYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM

31	WP(C)/6187/2022	BHABESH CH. DAS AND 2 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I. SC, G M D A
32	WP(C)/8140/2022	AHMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
33	WITH WP(C)/8115/2022	JAMIR KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
34	WP(C)/8413/2022	DEBO BORKOTOKY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY	GA, ASSAM SC, REVENUE
ORDERS				
35	Cont.Cas(C)/97/2014	THE COOPERATIVE CITY BANK LIMITED Versus S.K. ROY, A.C.S. and 2 ORS.	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B PRASAD MR.A TALUKDAR MR.J P DAS MR.K K KALITA MR.K MEDHI
36	WITH WP(C)/5608/2012	THE COOPERATIVE CITY BANK LIMITED Versus THE UNION OF INDIA and ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
	WITH MC/2750/2014 in WP(C)/5608/2012	RUPAM BARMAN Versus THE CO-OPERATIVE CITY BANK LTD. and ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
37	Cont.Cas(C)/146/2018	MAHENDREA SAIKIA Versus MONOJ KUMAR DEKA, I.A.S AND ORS.	MR. S BORA MS J RAJKUMARI	MS. P BASFORE (R1 AND 2)
38	Cont.Cas(C)/216/2020	JAGODA RANJAN DEB AND 3 ORS. Versus LALIT GOGOI AND 3 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	MR G BORDOLOI (R-3,4) MS. M D BORAH (R-3,4)
39	Cont.Cas(C)/233/2022	MONOWAR HUSSAIN Versus GYANENDRA DEV TRIPATHY AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI (R-2)
40	Cont.Cas(C)/242/2022	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) S N SARMA MR. P J SAIKIA, SR. ADV (r-1,2) MR. R K TALUKDAR MR. M HUSSAIN MR. M P SARMA (r-1,2) MS M NIROLA (r-1,2) DIKSHITA DEKA
41	Cont.Cas(C)/247/2022	SYED ZAKIR AHMED AND ORS. Versus DEVASHISH SHARMA AND ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. S BORA (R1)

42	Cont.Cas(C)/265/2022	G. AKANITO ASSUMI @ G. AKANITO SUMI Versus TARUN CHANDRA BORAH AND 2 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MR. M J GOGOI	MR D KALITA MR. D NATH
43	Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR Versus GAURI SANKAR DAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR D KALITA MR. D NATH
44	Cont.Cas(C)/347/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
45	Cont.Cas(C)/536/2022	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	
46	Cont.Cas(C)/773/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
47	WP(C)/8172/2022	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
48	Cont.Cas(C)/93/2023	JARIANA PARBIN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. A BHATTACHARYYA (r-1)
49	Cont.Cas(C)/357/2023	BRAJESH KUMAR SAH Versus SUBODH CHANDRA DAS	MR H BURAGOHAIN MS R SAHA	
50	WP(C)/841/2023	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
51	WITH Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MS. S SARMA (R-1) MS. N M DEKA(R-1) MR. R A CHOUDHURY (r-2,3)
52	I.A.(Civil)/1082/2023 in WP(C)/4992/2020	ON THE DEATH OF PAPPU BANSAL HIS LEGAL HEIRS PURNIMA BANSAL Versus THE STATE OF ASSAM AND 2 ORS	MR D R GOGOI MS. S E AHMED	SC, P AND R.D.
	WITH WP(C)/4992/2020	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT.
53	I.A.(Civil)/1949/2023 WITH WP(C)/4384/2020 (D/O) in WP(C)/5220/2021	BOARD OF CONTROL FOR CRICKET IN INDIA Versus MANABEDRA KUMAR SARMA AND 3 ORS.	MR S KHOUND	MR. M P SARMA
	WITH WP(C)/5220/2021	MANABEDRA KUMAR SARMA Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. U K NAIR MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR S KHOUND (R-1) MS. N BORAH (R-1)

54	WITH WP(C)/3891/2020	M/S BANKA CONSTRUCTIONS Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR S KHOUND MS. N BORAH SC, ASSAM CRICKET ASSOCIATION
	WITH I.A.(Civil)/1948/2023 in WP(C)/3891/2020	BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS. Versus M/S BANKA CONSTRUCTIONS AND 3 ORS.	MR S KHOUND	MR P J DUTTA
55	WITH WP(C)/4834/2020	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
56	WP(C)/2797/2023	SAYED HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC. CO. OP. MR. S ISLAM (R-5,6,7,8,9,10,11,13) MR A HAWARI (R-5,6,7,8,9,10,11,13)
	WITH I.A.(Civil)/1832/2023 in WP(C)/2797/2023	BILAYAT HUSSAIN AND 7 ORS. Versus SAYED HUSSAIN BORBHUYAN AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, CO OP MR. N HAQUE
57	WITH WP(C)/2837/2023	BILAYAT HUSSAIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5189/2014 FIXED	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
2	WP(C)/5462/2021 FIXED	UID NO. 12140313 CT/GD SHIBU M Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR B PAUL	MS. R CHOUDHURY (AMICUS CURIAE) MRS. A GAYAN ASSTT.S.G.I.
MOTION				
3	WP(C)/4267/2021	NORTH EAST REGION FINSERVICES LIMITED Versus PUNJAB NATIONAL BANK AND 3 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	MS R HALOI (r-1,2,3,4) SC, PNB
4	WP(C)/4442/2021	HEWALI MECH Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
5	WITH WP(C)/4479/2021	KHAYBAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
6	WITH WP(C)/4487/2021	MUJAFAR MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
7	WITH WP(C)/4496/2021	SHANTA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE

8	WP(C)/6103/2021	SADOU ASOM GORIA JATIYA PARISHAD AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN N ISLAM	MS. M BARMAN (R.NO.2) MR A CHALIHA (SC, FINANCE)
9	WP(C)/6116/2021	ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B DEKA MR. B DEKA R SARMAH MR D K BHATTACHARYYA MS P BARUAH MS P BARUAH S AZIZ	GA, ASSAM SC, REVENUE SC, NF RLY
10	WP(C)/6182/2021	NAGARIK SURAKSA MANCHA Versus THE STATE OF ASSAM AND 3 ORS.	MR S H SIKDAR	GA, ASSAM SC, REVENUE
<u>ORDER NO STEPS</u>				
11	WP(C)/2387/2021	SUHEL AHMED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. B SHARMA MR. H DAS MS. A GOGOI	SC, ROC MR. K K PARASAR (R-1)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
12	I.A.(Civil)/2016/2023 in Cont.Cas(C)/53/2021	SUNIRAM TUDU, Versus M S MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN	MR B D DAS (R-2) MR. R BORPUJARI (R-1) MR. D THAOSEN (R-2)
	WITH Cont.Cas(C)/53/2021	SUNIRAM TUDU Versus M S MANIVANNAN, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR B D DAS (R-2) MR. D SAIKIA (R-1) MR H K SARMA (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1) MR. D THAOSEN (R-2)
<u>ADMISSION</u>				
13	WP(C)/3814/2017	JAHER ALI Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED A I AHMED MR.A ROSHID MS. A DAS MR.M HUSSAIN MR. R BARUAH MR. A IKBAL	GA, ASSAM(R1&2) SC, APDCLR2,4-8 MR.W RAHMAN(R-9)
14	WP(C)/3824/2017	GIRISH NATH Versus THE STATE OF ASSAM and 4 ORS.	MR.R PHUKAN MR.R K BORA	GA, ASSAM
15	WP(C)/3993/2017	SMT. USHA BORAH and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS.H M PHUKAN MR.P SHARMA	GA, ASSAM MS.M BHATTACHARJEE(all respondent) MR. R BORPUJARI,SC, REVENUE DEPARTMENT
16	WP(C)/6530/2017	HUMZA PROPERTIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S K MEDHI MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR.S BORA SC, GDD SC, GMC
	WITH I.A.(Civil)/4143/2017 STAY in WP(C)/6530/2017	HUMZA PROPERTIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S K MEDHI MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR.S BORA SC, GDD SC, GMC
17	WP(C)/6709/2017	BORNALI KUMARI @ BORNALI KALITA @ BARNALI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.N DEKA MS.D GHOSH MR.A MAHANTA	GA, ASSAM SC, HEALTH SC, NHM
18	WP(C)/6725/2017	HARIGOPAL BISWAS Versus THE STATE OF ASSAM AND 9 ORS	MS.B CHOUDHURY MS.J DAS MR.N SARKAR	GA, ASSAM MR. A DUTTA, R MR. A DHANUKA, R SC, REVENUE

19	WP(C)/6787/2017	KUMUD CH. CHAKRABORTY Versus THE STATE OF ASSAM and 3 ORS.	MR.B K DAS MS.P DAS MS.A SONOWAL	GA, ASSAM MS. B D SARMAH MR D CHAKRABORTY
20	WP(C)/7117/2017	NIZARA GOSWAMI Versus UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR.R K TALUKDAR MR.H J TAMULI	MS. N MODI S DUTTA, SR. ADV. MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA
21	WP(C)/2646/2018 B/O	SHAH SULTAN GIASUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA MR. A ISLAM	GA, ASSAM SC, PWD SC, HEALTH SC, FINANCE DEPTT.
22	WP(C)/6409/2018 CAVT. NO.0750/2018 WITH CAVT. NO./750/2018(D/O)	ESAHAQUE ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA	MS F N AHMED (R-6) SC, CO OP GA, ASSAM MR. D. A KAYUM (R-7) MR. N UDDIN (R-6) MR N. ISLAM (R-7)
23	WP(C)/6465/2018	M/S. LAXMI NARAYAN PACKAGING INDUSTRIES AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR C BARUAH GA, ASSAM (MR. D NATH) SC, NHAI MR. D NATH
24	WP(C)/545/2020	SUNSHINE INDUSTRIES Versus UNION OF INDIA AND 7 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
25	WP(C)/662/2020	PALLABI BARUAH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 5 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR B D DAS GA, ASSAM (R-6) SC, APDCL
26	WP(C)/928/2020	M/S. MAYUR ENGINEERING WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, FINANCE AND TAXATION SC, FINANCE
27	WP(C)/985/2020	SAMBHU DAS Versus COMMERCIAL TAX OFFICER AND 4 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE DEPTT.
28	WP(C)/4201/2020	MINTOO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	SC, PWD SC, TAXES
29	WITH WP(C)/7169/2018	PARTHO KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. A SARMA MR. M HUSSAIN MR. M A I HUSSAIN MR. K KALITA MR E SHITIRI	GA, ASSAM MR. K K DEY (R7, R8) MR. B CHOUDHURY (SC, FINANCE & TAXATION DEPT., R-2,3) MR. S R BORUAH (GA, ASSAM, R-1,4,5,6) MR V K BAROOAH (R7, R8)
30	WITH WP(C)/1610/2019	ZABED AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, FINANCE SC, TAXES
31	WITH WP(C)/3694/2019	BIPUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. R K TALUKDAR MR. R K TALUKDAR MR. R K TALUKDAR MR. S R BORUAH (GA, ASSAM)(R-4,5 & 6) MR B GOGOI (SC FINANCE DEPARTMENT) (R-1,2,3 & 7)

32	WITH WP(C)/7571/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, FINANCE SC, TAXES SC, PWD
33	WITH WP(C)/8628/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, AG SC, FINANCE SC, P W D SC, NRHM
34	WITH WP(C)/9052/2019	DHIRAJ BANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B P SINHA MR I AHMED	SC, AG SC, FINANCE DEPTT. SC, PWD
35	WP(C)/5210/2020	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE
36	WP(C)/2207/2021 B/O	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR P NAYAK (SC, JAL BOARD)
37	WP(C)/2784/2021	MAFIZ UDDIN @ MAFIJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
38	WP(C)/3671/2021 B/O	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	MR. T U LASKAR (R-4 TO 7) GA, ASSAM MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
39	WP(C)/3976/2021 B/O	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
40	WP(C)/5469/2021	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. R DE (r-5) MS G DEKA MS. M MALLIK SC, REVENUE MS. MONMI BORAH SC, BTC
41	WP(C)/5598/2021	PUTUL GOGOI Versus ASSAM STATE TRANSPORT CORPORATION AND ANR.	MR. P J SAIKIA MS M NIROLA	SC, A S T C
<u>ORDERS</u>				
42	WP(C)/2606/2014	VIKASH KUMAR AHUJA Versus THE STATE OF ASSAM AND 6 ORS	MS.D DEKA MR.M K BORO MR.N K KALITA	GA, ASSAM MR.R ISLAM MR.R DE MS.D DEVI MS.M JALAN
43	I.A.(Civil)/3996/2018 in LA.App./6890/2018	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. A BARKATAKI MR H BARUAH	
	WITH LA.App./6890/2018 (Filing Number)	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA AND 2 ORS		
44	WP(C)/5339/2018	HEMANTA DEKA Versus THE STATE OF ASSAM 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM

45	WITH WP(C)/5342/2018	BHUPEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MS. I KEITZAR MR. B DEORI	GA, ASSAM
46	WITH WP(C)/5343/2018	SRI CHITRADHAR DEKA Versus THE STATE OF ASSAM 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
47	WITH WP(C)/5362/2018	MISS. NEENA LAHKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
48	WITH WP(C)/5483/2018	MAHANANDA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
49	WITH WP(C)/5536/2018	SRI KAMALESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
50	Cont.Cas(C)/726/2019	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. Versus ALOK KUMAR AND ORS.	MR. S P ROY MS K GOGOI MS. N RAI	MS. M DEVI (r-3) MR. R DHAR MR. A DAS (r-3)
51	WP(C)/8626/2019 WITH OFFICE NOTE	M.B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. J I BORBHUIYA (R6,R7) MS F BEGUM (R6,R7) MR. L MOHAN (R6,R7) MR. K H CHOUDHURY (R6,R7)
52	WITH WP(C)/7641/2019 CAVT. NO. 1052/2019	M. B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR D K DAS MR. R K AGARWALA R SARMAH MR H K NATH MR H BETALA MR C KUMAR	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN FOR CAVEATOR
53	WP(C)/18/2020	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	GA, ASSAM PP, ASSAM SC, C B I
54	WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APDCL
55	WITH I.A.(Civil)/1667/2021 in WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APDCL MR. M KALITA
56	WP(C)/5560/2021 B/O	SABBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
56	WP(C)/5596/2021	MANIK MANSURA TAIMUR Versus THE STATE OF ASSAM AND 18 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, PNRD
57	WP(C)/6295/2021	JAKIR HUSSAIN LASKAR AND 5 ORS Versus THE DEPUTY COMMISSIONER, CACHAR AND 11 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-6,7,8,10,11) MR. A B T HAQUE (R-6,7,8,10,11)
58	WP(C)/6393/2021	SUNIL KUMAR KHEMANI Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM MR B SHARMA (R4-R7, R9) SC, REVENUE

59	WP(C)/7316/2021	M/S M P JALAN AND ANR. Versus M/S INDIAN OIL CORPORATION LTD. AND 9 ORS.	MR G RAHUL MR. D M NATH	MR. U K NAIR (R-7,8,9,10) MR. S ISLAM (R-7,8,9,10) MR A HAWARI SC, I O C
	WITH I.A.(Civil)/426/2022 in WP(C)/7316/2021	SANJAY KUMAR JALAN AND 3 ORS Versus M/S M P JALAN AND 7 ORS.	MR. S ISLAM (R-7,8,9,10) MR A HAWARI	MR. D M NATH
60	LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MR. T R GOGOI MR.S BORTHAKUR	MR A BHATTACHARYA MRS M D CHOWDHURY MS. N BORDOLOI MS. R K SAINI
61	WITH LA.App./14/2017	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA
62	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
63	WITH LA.App./36/2017 WITH LCR	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. P K BORAH MR. D NATH MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
64	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
65	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUDHURY
66	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. P K BORAH MR. P K BORAH MS..N K DEVI MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
67	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. P K BORAH MR. P K BORAH	GA, ASSAM MRS M D CHOWDHURY
68	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
69	WITH LA.App./53/2018 WITH LCR	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MS. N K DEVI MR. N ANIX SINGH	GA, ASSAM
70	WITH LA.App./56/2018 WITH LCR	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R KALITA MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI

	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
71	WITH LA.App./15/2019 WITH LCR	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI
72	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	
73	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
74	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
75	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
76	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. P BORAH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
77	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
78	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. P BORAH MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
79	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
80	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
81	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. P K BORAH	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
82	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR H K NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM

83	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. P K BORAH	MS. R K SAINI
84	I.A.(Civil)/321/2023 in WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM 10 ORS	MR. A SARMA	GA, ASSAM SC, GDD SC, G M D A SC, GMC
	WITH WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM MR H GUPTA (R11) SC, GMC SC, G M D A ASSTT.S.G.I. SC, GDD
85	WITH WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. C S SARKAR MR M K ROY	GA, ASSAM MR. M J BARUAH (R-9, 10 & 11) MR H GUPTA (R8) SC, GMC ASSTT.S.G.I. SC, GDD SC, G M D A
86	I.A.(Civil)/670/2023 in WP(C)/3560/2015	ON THE DEATH OF RASHID AHMED HIS LEGAL HEIRS and ORS, Versus STATE OF ASSAM and 7 ORS,	MR. T U LASKAR	SC, PWD ROAD SC, REVENUE
	WITH WP(C)/3560/2015	MD. RASHID AHMED and 78 ORS, Versus STATE OF ASSAM and 5 ORS,	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.Y DOLOI(R-7&8) MRS.V L SINGH MR R DHAR, SC, PWD MR. R BORPUJARI MR H GUPTA, CGC (R-8,9) SC, REVENUE SC, PWD SC, C.G.C.
87	I.A.(Civil)/1057/2023 WITH WP(C)/7530/2018(D/O), B/O in WP(C)/7530/2018	PULIN GOGOI, Versus THE GOVT. OF ASSAM AND 3 ORS.	MR. J SARMAH	SC, FOREST
	WITH I.A.(Civil)/1058/2023	PULIN GOGOI Versus THE GOVT. OF ASSAM AND 3 ORS.	MR. J SARMAH	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
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12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2666/2023	GOPAL KRISHNA DAS Versus THE STATE OF ASSAM	MR. A AHMED MS B.SAIKIA MD A RAHMAN	PP, ASSAM
2	Bail Appln./2669/2023	BHARAT KUMAR Versus THE STATE OF ASSAM	MR. H C SARMA MD. K ALI	PP, ASSAM
3	Bail Appln./2670/2023	ASIR UDDIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
4	Bail Appln./2671/2023	DWIPEN CH RAY Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./2677/2023	GULBAR ALI AND ANR Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
6	Bail Appln./2680/2023	CHAHAJAHAN ALI @ SHAJAHAN ALI Versus THE STATE OF ASSAM	MR B P BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
7	Bail Appln./2681/2023	ANNOS ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
8	Bail Appln./2683/2023	ANUP CHETRY Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MS D DAS	PP, ASSAM
9	Bail Appln./2687/2023	JINTU BARMAN Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
10	Bail Appln./2689/2023	DEBOJIT BORAH Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. A TAMULI	PP, ASSAM

MOTION

11	AB/2272/2023 FIXED	NAZMUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
12	AB/2648/2023	MANZEET THAKURIA @ MAHENDRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR JITENDRA DAS	PP, ASSAM
13	AB/2650/2023	AZIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
14	AB/2653/2023	ANAM KHAN Versus THE STATE OF ASSAM	MR. H ALI MS S. BEGUM	PP, ASSAM
15	AB/2654/2023	AMIT SARKAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	AB/2659/2023	HABIBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
17	AB/2663/2023	JYOTI DOOM AND 5 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./1645/2023 FIXED	FIROZ KHAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
19	Bail Appln./1777/2023 WITH LCR , FIXED	BIRINCHI DEORI Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
20	Bail Appln./1840/2023 FIXED	PRANJIT ROY Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
21	Bail Appln./1935/2023 WITH LCR, FIXED	GIYAS UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
22	Bail Appln./2213/2023 FIXED	AFSANA BEGUM @ BHANTI MAHI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
23	Bail Appln./2293/2023 FIXED	RAFIQUL ISLAM @ ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR M RANA MR A.SARKAR MR M.HOQUE	PP, ASSAM
24	Bail Appln./2315/2023 WITH CD, FIXED	DHANTI DEKA Versus THE STATE OF ASSAM	MR H K BARUAH MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
25	Bail Appln./2370/2023 FIXED	ROHIDUL HOQUE @ RASHIDUL HUSSAIN @ RAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
26	Bail Appln./2444/2023 FIXED	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
27	Bail Appln./2493/2023 FIXED	SHANKHANG BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
28	Bail Appln./2549/2023 FIXED	SHARIFUL HAQUE Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM

29	Bail Appln./2559/2023 FIXED	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/3241/2022 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
31	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
32	AB/195/2023 FIXED	AKKEL ALI @ AKKAL ALI Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
33	AB/398/2023 FIXED	EKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/453/2023 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
35	AB/749/2023 FIXED	MD SAKIT ALI @ MD SOKIT KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
36	AB/773/2023 FIXED	SAIDUR RAHMAN @ MD. SAIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
37	AB/781/2023 FIXED	ASHABUL HOQUE @ MD ASADUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
38	AB/1080/2023 FIXED	RIYAZ SAIKIA Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
39	AB/1216/2023 FIXED	SALAM ALI @ ABDUL SALAM AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
40	AB/1251/2023 WITH CASE DIARY AND CASE RECORD, FIXED	AMARENDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
41	AB/1266/2023 FIXED	HASMAT ALI MANDAL @ HASMAT MUNSHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
42	AB/1345/2023 FIXED	MADHABKRISHNA GOSWAMI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR R SENSUA (R- INFORMANT) PP, ASSAM
43	AB/1493/2023 FIXED	SAKBOR ALI Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
44	AB/1535/2023 FIXED	BILAL UDDIN LASKAR ND 3 ORS Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. R S SADIAL MR. M R SODIAL	PP, ASSAM
45	AB/1537/2023 FIXED	NIRANJAN BORGHAIN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
46	AB/1704/2023 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
47	AB/1869/2023 FIXED	MD. ATIQUUR ISLAM @ ATIKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM

48	AB/1899/2023 FIXED	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MS. Q DAS	PP, ASSAM
49	AB/1919/2023 FIXED	NUR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
50	AB/1921/2023 FIXED	ABDUL HALEM Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN MR. M ISLAM	PP, ASSAM
51	AB/1928/2023 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN MR. P BORAH	PP, ASSAM
52	AB/2231/2023 FIXED	ROFIKUL ISLAM @ ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
53	AB/2241/2023 FIXED	ABHIJIT GOGOI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
54	AB/2316/2023 FIXED	RAJU ALI @ AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
55	AB/2406/2023 FIXED	ANARUL ISLAM @ ANARUL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
56	AB/2454/2023 FIXED	UMESH PRASAD Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM

ORDERS

57	I.A.(CrI.)/435/2022 FIXED	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT. IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE

ITEM NOS. 50 TO 51 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2396/2023 FIXED	SADHAN CHOUHAN Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. S CHOUDHURY MR. J RABHA	PP, ASSAM
2	Bail Appln./2686/2023	AMALENDU DUTTA Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
3	Bail Appln./2688/2023	SANKAR KANWARIYA AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
4	Bail Appln./2690/2023	MD. CHARIBUDDIN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MS. L ISLAM	PP, ASSAM
MOTION (AB)				
5	AB/2402/2023	SHUBHAM JAIN Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
6	AB/2644/2023	BIREN RAJBONGSHI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM

7	AB/2652/2023	JONAB ALI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM
8	AB/2662/2023	MUNNAF AHMED Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
9	AB/2664/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. M. P. SARMA MS. B M CHHETRI N DAS MS R A MOSTAFI	PP, ASSAM
MOTION				
10	Tr.P.(CrI.)/21/2023 FIXED	ABHIJIT DEKA Versus NEHA GHOSH	MR P KATAKI MRS R BEGUM MS N KASHYAP	
11	WITH Tr.P.(C.)/48/2023	NEHA GHOSH Versus ABHIJIT DEKA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
12	CrI.Rev.P./233/2023 FIXED	MD. EKRAMUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
13	CrI.Pet./446/2023 WITH LCR 1 FILE	MD. MANOWAR AKAND Versus THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
14	CrI.Pet./513/2023 WITH LCR 1 FILE	BASANA BISWAS Versus UNION OF INDIA	MR. R A CHOUDHURY MR. K BAISHYA	MR. S C KEYAL, S.C., DRI DY.S.G.I.
15	CrI.Pet./730/2023	UPENDRA DHAR BAROOAH Versus JAGANATH SONOWAL	MR. D KALITA	
16	CrI.Pet./764/2023	SAIF UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
17	CrI.Pet./765/2023	MITHILESH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
18	CrI.Pet./766/2023	ANIRUDDHA ROY @ ANIRUDHA CHANDRA ROY AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN	PP, ASSAM
19	CrI.Pet./767/2023	DILIP MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	PP, ASSAM
20	CrI.Pet./768/2023	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
21	CrI.Pet./769/2023	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
22	CrI.Pet./770/2023	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
23	CrI.Pet./771/2023	BIBEK DAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
24	CrI.Pet./773/2023	PRANATI BORA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
25	CrI.Pet./774/2023	BARBIE BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM

26	Crl.Pet./775/2023	ABDUL SAMAD Versus MUHIBUL ROHMAN	MD. I HUSSAIN H M S ELAHI	
27	Crl.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	
ADMISSION				
28	Crl.Pet./168/2014 FIXED	SMT. BINU KALITA and 2 ORS. Versus SMT. SABITA DEBNATH @ RUMA and ANR.	MR.A SARMA MR.H SARMA	PP, ASSAM
29	Crl.Pet./329/2021 FIXED	THE FEDERAL BANK LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	Mukesh Sharma MS F RAHMAN	MR G SAIKIA (R-2) MR. D BARUAH (R-2) MR I A HAZARIKA (R-2) PP, ASSAM
30	Crl.Pet./541/2021 WITH LCR 2 FILES, FIXED	ASISH MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
31	Crl.Pet./542/2021	IQBAL BAHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
32	Crl.Pet./544/2021	SUDHIR JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
33	Crl.Pet./547/2021	ASISH MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
34	Crl.Pet./863/2022 FIXED	NAJIR HUSSAIN @ NAZIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR E HUSSAIN	MR. M I HUSSAIN (r-2) MR. S M RAHMAN (r-2) PP, ASSAM
35	Crl.Pet./145/2023 FIXED	AMAL CH CHOUDHURY AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R2,3) MS CHITRALEKHA DAS (R2,3)
36	Crl.Rev.P./201/2023 FIXED	PRANJAL PHUKAN Versus PRASHAR NATH	MR. T BARUAH MS. R SAIKIA	MR. A CHAMUAH MR. D M NATH
37	Crl.Rev.P./267/2023 FIXED	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	
BAIL HEARING (BA)				
38	Bail Appln./2438/2023 FIXED	ARBIND KR PASWAN @ ARVIND PASWAN Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN	PP, ASSAM
39	Bail Appln./2624/2023 FIXED	MANOJ KUMAR JASRASARIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
40	AB/1764/2023 FIXED	MD. NAJIR ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS N AKTAR	PP, ASSAM
41	AB/1900/2023 FIXED	AMIR HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

42	AB/2089/2023 FIXED	NAIS SULTANA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR J SINGH	
43	AB/2112/2023 FIXED	MD ASHID ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
44	AB/2196/2023 FIXED	LIPIKA TALUKDAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
45	AB/2303/2023 FIXED	MAHESWAR BORO Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
46	AB/2304/2023 FIXED	MOHIBUL HUSSAIN @ MOHIBUL HASSAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
47	AB/2320/2023 FIXED	DHARMESWAR KACHARI Versus THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM

ORDERS

48	Crl.Pet./1040/2016 WITH LCR 3 FILES, FIXED	PUTUL BORUAH Versus STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
49	Tr.P.(Crl.)/9/2023 FIXED	UTPAL JYOTI SUT AND ANR Versus KEWELU U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	
50	Crl.A./96/2023 <u>O Y 8 M 2 D</u> :WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/478/2023 in Crl.A./96/2023	BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR. BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. D GOGOI MR S BORTHAKUR MR. D GOGOI	PP, ASSAM PP, ASSAM

HEARING

51	Crl.A./58/2011 WITH LCR 4 FILES, P.B.-2	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
52	Crl.A./111/2011 WITH LCR 4 FILES, P.B.-1	RATAN DEB NATH AND ANR. Versus STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
53	Crl.A./214/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED	PHANIDHAR SARMA . Versus STATE OF ASSAM	MR N J DAS	PP, ASSAM
54	Crl.Rev.P./3/2023 FIXED	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM

STAY MATTERS

55	Crl.Pet./571/2023 WITH LCR 1 FILE	KANKAN KALITA AND ANR Versus THE STATE OF ASSAM	MS. S PARVEEN MR. N BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023